Minutes of Exim Facilitation Committee (EFC) meeting No. 05/AM21 dated 22.09.2020 for import of restricted items

Meeting No. 05/AM-21 of Exim Facilitation Committee (EFC) was held on 22.09.2020 at 3.30 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

(i) Shri S.P.Roy, Joint DGFT, DGFT
(ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
(iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
(iv) Shri S.K. Jain, Development Officer, DPIIT
(v) Shri Santanu Dhar, Under Secretary, M/o P&NG
(vi) Shri Yogesh Kumar, JSO(Trade), DAH&D
(vii) Shri Sushil Kr. Jangid, Scientist 'B',MeitY

3. Total number of cases considered in the meeting was 333. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 55 cases were approved, 7 cases were rejected, 3 cases were closed & 268 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended by M/o P&NG at Sl. Nos. 237, 243, 253and 254 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part -1	Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
1	M/s. Renjith KS, Kerala. 01/53/8/E/ AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21 Trading	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought some information from the firm. Reminders have been sent to firm vide emails dated 27.07.2020, 06.08.2020, 31.08.2020 and 30.09.2020 requesting for furnishing reply. DAHD&F again on 14.08.2020, 03.09.2020and 28.09.2020 has sought the requisite information from the firm.

					The firm vide email dated 03.09.2020 informed that the reply will be sent to DAHD&F soon.
2	M/s. Life Style Aqua, Bangalore 01/53/8/E/ AM20/L-7/IC	10.07.19	10,82,000 Nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has requested the firm to submit the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and provide details of country of import. DAHD&F vide emails dated 19.06.2020, 14.08.2020 & 03.09.2020 has also requested the firm to furnish the desired information. Reminders were sent to firm vide emails dated 18.06.2020, 06.08.2020, 31.08.2020 and 13.09.2020 requesting them to furnish requisite information/ documents. The revised application as per the guidelines of DAHD&F as received from the firm vide email dated 21.09.2020 has been referred to DAHD&F on 21.09.2020 for examination and offering comments.
3	M/s. Faizahemad Gulammohmed Momin, Ahmedabad 01/53/8/E/ AM20/F-13/IC	11.09.19	7 Nos Live Goats (*Capra Aegagrushircus*) KaplaGulabi Breed	1.76746	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.2019 has sought some information from the applicant. Reminders have also been sent to applicant on 21.07.2020, 29.07.2020, 06.08.2020, 14.08.2020, 31.08.2020, 03.09.2020 & 29.09.2020 requesting the applicant for furnishing reply. Comments from DAHD&F are awaited.
4	M/s. Manpreet Singh, Amritsar 01/53/8/E/	05.10.19	2 Box. Two Pairs of Grey Hound	2.48480	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated

	AM20/M-46/IC		Dogs, One is Male and other is Female		15.10.19 & 20.11.19 has sought information on (1) Pet book of dogs, (2) Detailed vaccination records, (3) Age, Sex, and Breed of Dogs & Country of export and (4) Veterinary Health Certificate accredited by the Concerned Department/ Govt. Institutional Body from the applicant. Reminders sent to applicant vide emails dated 27.07.2020 & 10.08.2020, 14.08.2020 and 03.09.2020 requesting for furnishing reply. The Committee noted that despite repeated reminders the firm failed to furnish reply to DAHD&F's queries dated 15.10.2019 & 20.11.2019. Hence, the Committee decided to **reject** the case on account of non-submission of reply by the firm.
5	M/s.Sudarshan Enterprises, Nashik 01/53/8/E/ AM20/S-104/IC	12.10.19	(i) 300 Nos. Bovine Semen Of Improved Cattle Breed Pure Gir (ii) 30 Nos. Bovine Embryo For Indiginous Cattle Breed Pure Gir.	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F. DAHD&F vide e-mail dated 06.11.19 has sought information from the firm. Firm's reply dated 11.08.2010 has been referred to DAHD on 11.08.2020. DAHD&F vide email dated 08.09.2020 has requested the firm to submit (i) the desired documents as per the guidelines for export and import of bovine/ bovine germplasm and (ii) the documents/data/any information for import of germplasm/restricted items in a English version only. Reminder sent to firm on 30.09.2020 requesting for furnishing reply.
6	M/s.Maria Policroniades, California., USA 01/53/8/E/ AM20/M-50/IC	25.10.19	1 No. Dog, Medical Service Animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.2019 has sought information from the applicant on (1) Official Veterinary Health Certificate accredited by USDA (APHIS), (2) Detailed vaccination records of pet dog/emotional service dog and (3) Age, sex, breed of pet.

					Reminders sent to applicant vide email dated 27.07.2020, 10.08.2020, 14.08.2020, 15.08.2020, 03.09.2020, 13.09.2020& 28.09.2020 requesting for furnishing reply. The Committee noted that despite repeated reminders the firm failed to furnish reply to DAHD&F's queries dated 12.11.2019. Hence, the Committee decided to **reject** the case on account of non-submission of reply by the firm.
7	M/s.Kousalya Agro Farms, Nalgonda Telangana 01/53/8/E/ AM20/K-25/IC	11.11.19	(i) 48 Nos. Purebred Live Swine (ii) 12 Nos. Purebred Live Boar	32.1	Approved as recommended by D/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of (i) Purebred Live Swine- 48 Nos. Female (48 Nos.): Yorkshire:22 landrace:13 Duroc:13 and (ii) Purebred Live Boar-12 Nos. Male (12 Nos.): Yorkshire;4 Landrace;4 Duroc:4 for breeding purpose from Polor Genetics, Canada for a CIF value of Rs.3214200/-[Canadian Dollar (CAD) 58440], subject to the conditions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 28.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
8	M/s. Jindal Polo & Equestrian Foundation, New Delhi 01/53/8/E/AM20/J-8/IC	12.07.19	12 Nos Polo Horses for promotion & Excellence in sports	1.4	Comments were sought from D/o AHD&F on 23.07.2019. D/o AHD&F on 23.07.2019 had sought some information from the firm like age, sex, breed and country of import of Polo horses. The firm vide email dated 24.08.2020 furnished reply which has been referred to D/o AHD&F on 02.09.2020. DAHD&F vide email dated 23.09.2020 informed that they have already given recommendations for 9 horses out of 12 and requested the firm to apply fresh for import of live horses. Hence, the Committee decided to **close** the case and advise the applicant to apply fresh with all relevant documents.
9	M/s. Red Barn Farm,	13.12.19	(i) 250 Nos Live Rabbit/ Hares	151.37500	Comments sought from DAH&D on 16.12.2019.

	Chikkaballapur, Karnataka 01/53/8/E/ AM20/R-49/IC		(ii) 250 Nos Live Guinea Pigs (iii) 200 Nos Live Sheep (iv) 100 Nos Live Cows and Bulls (v) 100 Nos Live Buffalos (vi) 100 Nos Live Swines/Pigs (vii) 50 Nos Live Camels (viii) 50 Nos Live Asses/Donkeys (ix) 250 Nos Live Domestic Chinchillas		DAH&D vide e-mail dated 29.01.2020 sought some information from the firm. The firm furnished reply to DAHD&F on 25.02.2020. DAH&D on 28.02.2020 again sought some information from the firm. The firm has furnished reply to DAHD&F on 17.03.2020. DAH&D on 19.03.2020sought additional information from the firm. Reminders sent to firm on 27.05.2020, 02.08.2020, 14.08.2020, 20.08.2020, 03.09.2020& 29.09.2020 requesting for furnishing reply. The Committee noted that despite repeated reminders the firm failed to furnish reply to DAHD&F's queries dated 19.03.2020. Hence, the Committee decided to **reject** the case on account of non-submission of reply by the firm.
10	M/s.Kerala Live Stock Development Board Ltd., Trivandrum 01/53/8/E/ AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AHD&F on 30.12.2019. D/o AHD&F informed on 28.08.2020 that the matter is under examination.
11	M/s.Meemee Aquatics, Kochi, Kerala 01/53/8/E/ AM20/M-71/IC	25.01.20	10000000 Nos Live Milk Fish (Chanoschanos) fry	36.0	Comments sought from D/o AHD&F on 03.02.2020 10.08.2020& again on 13.09.2020. DAHD&F informed in EFC meeting no. 4/AM21 dated 28.08.2020 that the case is under examination with them.
12	M/s.United Exim, New Delhi 01/53/8/E/ AM20/U-9/IC	30.01.20	25000 Kgs. Frozen Pangasius Fikket (Latin Name *Hypophthalums pangasius*)	12.2	Comments sought from D/o AHD&F on 06.02.2020. D/o AHD&F vide email dated 26.02.2020 had requested the firm to apply in the portal sip.nic.in. for getting Sanitary import permit (SIP)

					for the product HS Code 03046200 under Fish meat category. The firm has been requested via email dated 10.08.2020 to apply through portal sip.nic.in. Firm's reply is awaited.
13	M/s.P.K. Import and Export, Kolkata 01/53/8/E/ AM20/P-60/IC	12.02.20	12 box Tenulosailisha	40.0	Comments sought from D/o AHD&F on 17.02.2020. D/o AHD&F vide email dated 26.02.2020 had sought information from the firm with a copy to DGFT. Reminders sent to firm vide emails dated 10.08.2020, 14.08.2020 and 03.09.2020 requesting for furnishing reply. Reminder sent to firm on 28.09.2020 requesting for furnishing reply.
14	M/s.Amit Kumar, Director, Sanjay Ganghi Zoo, Patna, Bihar 01/53/8/E/ AM20/A-121/IC	15.02.20	12 Nos royal python 1:2 one male & two female, rhino lguana 1:2 one male & two female, nile crocodile 1:2 one male & two female, green anaconda 1:2 one male & two female to import krokodille zoo, ovstrupvej, Denmark	.001	Comments sought from D/o AHD&F on 19.02.2020. DAHD&F vide email dated 09.09.2020 sought some information in prescribed proforma from the applicant followed with reminders dated 21.09.2020, 23.09.2020 and 28.09.2020. The applicant's reply is awaited.
15	M/s.Badam Agro Farms, Hyderabad 01/53/8/E/ AM20/B-54/IC	03.03.20	10 pairs of Shetland Pony EquusCaballus	14.53	Approved as recommended by D/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.
	RA, Hyderabad may issue the import authorization to the applicant for import of 10 pairs of Live Horses Shetland Pony Equus Caballus from Netherlands for a CIF value of Rs.1453000/- (USD 20000), subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
16	M/s.Palamur Biosciences Private Limited, Secunderabad 01/53/8/50409/ AM21/P-26/IC	08.04.20	1000 Nos. Bovine Sexed Semen 500 Nos. Bovine Embryos	132.0	Comments sought from D/o AHD&F on 22.08.2020 and again on 15.09.2020.
17	M/s. Victory Spear Aquatic, Thiruvallur, Tamilnadu 01/53/8/51541/ AM21/V-26/IC	21.04.20	Live Ornamental Fish	35.60250	Comments sought from D/o AHD&F on 25.08.2020. DAHD&F sought information from the firm vide email dated 04.09.2020. The firm replied vide email dated

					05.09.2020.
18	M/s.Zaid International, Sambhal 01/53/8/53563/ AM21/Z-1/IC	14.05.20	120 Kgs of articles of domestic buffalo horn button blanks	2.9	Comments sought from D/o AHD&F & MSME on 07.06.2020. Comments received from D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020. Reminder has again been send to MSME on 15.09.2020.MSME comments are awaited.
19	M/s. Hashim Abbas, Moradabad 01/53/8/53605/ AM21/H-5/IC	04.06.20	2 Prs Pets Guarubaguarouba Golden Conure	Nil	Comments sought from D/o AHD&F on 09.06.2020. DAHD&F has sought some information from the firm on 30.06.2020 with a copy to DGFT. The firm has furnished reply to D/o AHD&F on 31.08.2020. DAHD&F informed in EFC meeting no. 4/AM21 dated 28.08.2020 that the case is under examination with them.
20	M/s.Bioneeds India Pvt. Ltd., Bangalore 01/53/8/53603/ AM21/B-11/IC	03.06.20	14 Nos. of Beagle Dogs.	32.0	**Rejected** as not recommended by D/o AHD&F vide OM F.No.110102 (1)/3/2017-Trade dated 11.09.2020.
21	M/s.CSIR-IMTECH, Chandigarh 01/53/8/53601/ AM21/C-3/IC	02.06.20	(i) 10 Nos Male Mice (ii) 10 Nos Female Mice	9.0	Approved as recommended byD/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.
	RA, Ludhiana may issue the import authorization to the applicant for import of 20 numbers of (10 M & 10 F) of Live Mice from USA for a CIF value of Rs. 900000/- (USD 900000), subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.				

22	M/s. Director, CSIR CCMB, Hyderabad 01/53/8/53668/ AM21/D-4/IC	22.06.20	5 PRS B6.Cg-Tg (SOD x G93A)1 Gur /J Male Mice 5 PRS B6.Cg-Tg (SOD x G93A)1 Gur/J FemaleMice 5 PRS J:NU Homozygous for Fox N1 NU nude Female Heterozygous Mice 5 PRS 129 X1 sV J Male Mice 5 PRS 129 X1 / SV J FemaleMice 5 PRS J:NU homozygous for Fox N1 NU nude Male Mice.	3.1	Approved as recommended by D/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 11.09.2020.
	RA, Hyderabad may issue the import authorization to the applicant for import of 30 nos. of live mice from USA for a CIF value of Rs.313236/- (USD 4068), subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 11.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
23	M/s.Priscilla Yanthan., Nagaland 01/53/8/53701/ AM21/P-8/IC	26.06.20	82 kgs14 Pet Domestic Cats	.07	Comments sought from D/o AHD&Fon 02.09.2020. DAHD&F vide email dated 18.09.2020 sought some clarifications from the applicant. The applicant has furnished reply to DAHD&F on 21.09.2020.
24	M/s. Shobha Mohan, Kannur, Kerala 01/53/8/53766/ AM21/S-25/IC	07.07.20	1 No. Small Maltese Dog	.04	Recommended as per D/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 11.09.2020, subject to further approval by the Competent Authority.
25	M/s. Hylasco Biotechnology India Pvt Ltd., Shameerpet 01/53/8/53829/ AM21/H-23/IC	17.07.20	3000 Nos. Rodents (Rats and Mice)	145.0	Approved as recommended by D/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.
	RA, Hyderabad may issue the import authorization to the applicant for import of 3000 nos. of Rodents [Rats – 1500 and Mice-1500 (M&F)]from USA, UK, Taiwan, Korea or Japan for a CIF value of Rs.14500000/- (Pound Sterling (GBP) 145000), subject to the conditions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 28.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
26	M/s. Aviagen India Poultry Breeding	23.07.20	46072 Nos. Aviagen Brand of day old great grand parent	3535.10 78395	Approved as recommended by D/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 11.09.2020.

	Company P. Ltd, Tirupur 01/53/8/53855/ AM21/A-20/IC		stock Broiler Breeders.		
	RA, Coimbatore may issue the import authorization to the applicant for import of 46072 nos. of an Aviagen brand of day old great grand parent stock broiler breeders from USA for a CIF value of Rs. 353510783.95 (USD 353510783.95), subject to the conditions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 11.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore.				
27	M/s.Mehra Stud & Agricultural Farms Pvt Ltd., New Delhi 01/53/8/53874/ AM21/M-21/IC	27.07.20	1 No. of live horse Thoroughbred Stallion	700.0	Approved as recommended by D/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 11.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of one number of live horse (stallion), Breed-Throughbred for replenish the stock and upgrade the breeding stock at stud farm from USA, Ireland, France & UAE for a CIF value of Rs.70000000/- [EURO (EUR)800000], subject to the conditions mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 11.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
28	M/s.Suhas Satya, Bangalore 01/53/8/53865/ AM21/S-44/IC	27.07.20	1 No.Male Live Dog, under baggage rule 1998, Para 2.50 of HBP (ANF- 2M), Breed: poodle, Name: Zorro, Color: black, Age: 27/02/2019, Type: personal-pet	.08	Recommended as per D/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 11.09.2020, subject to further approval by the Competent Authority.
29	M/s.Red Barn Farm., Chikkaballapura 01/53/8/53867/ AM21/R-7/IC	27.07.20	(i) 48 Nos Domesticated Rabbit (*Oryctolagus cuniculus domesticus*) (20 Male + 28 Female) (ii) 20 Nos. Domestic Guinea pig (*Cavia porcellus*) (10 Male + 10 Female)	4.4	Comments sought from D/o AHD&F on 30.07.2020. D/o AHD&F vide email dated 19.08.2020 has requested the firm to provide the application in a prescribed and complete format. The firm has been requested to furnish complete application in prescribed format on 19.08.2020. Reminder sent to firm on 20.09.2020.
30	M/s.Red Barn Farm., Chikkaballapura 01/53/8/53868/ AM21/R-8/IC	27.07.20	6 Nos. Spectacled Owl (Pulsatrix Perspicillata) 6Nos. (AdultMale 3 Nos. and Adult Female 3 Numbers)6 Nos Great Gray Owl (Strix	22.8	Comments sought from D/o AHD&F on 30.07.2020 DAHD&F informed in EFC meeting no. 4/AM21 dated 28.08.2020 that the case is under examination with them.

			Nebulosa) 6 Numbers (Adult Male 3 Numbers and Adult Female 3 Numbers)		
31	M/s. Still Water Aquatics, Bangalore 01/53/8/53919/ AM21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobatestinctorius (ii) 12 Nos. Dendrobatesleucomelas (iii) 12 Nos. Dendrobatesauratus (iv) 12 Nos. Phyllobatesterribilis (v) 12 Nos. Phyllobatesvittatus	1.12500	Comments sought from D/o AHD&F on 25.08.2020. Reminder has been sent to DAHD&F on 15.09.2020.
32	M/s. Five Stars Shipping Co. Pvt. Ltd., Mumbai 01/53/8/53938/ AM21/F-13/IC	11.08.20	(i) 3 Nos. Pure Bred Horses (Broodmares) (Age-02 to 15 Years) (ii) 1 No. Pure Bred Horse (One Stallion) (Age-02 to 15 Years)	150.0	Approved as recommended byD/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 11.09.2020.
	RA, Mumbai may issue the import authorization to the applicant for import of (1) 3 nos. of Broodmares, Age: 2-15, Pre Bred and (2) 1 no. of Stallion, Age 2-15, Pre Bred for Breeding purpose from USA/Canada/United Kingdom/Ireland/Australia/Germany/New Zealand/UAE for a CIF value of Rs.15000000/- [Pound Sterling (GBP)150000], subject to the conditions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 11.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
33	M/s.BASF India Ltd., Mumbai 01/53/8/53945/ AM21/B-33/IC	11.08.20	5 Kgs. Omega3 Fatty Acid, Omega Oil 1812 TG Gold	57.0	Comments sought from D/o AHD&F on 15.08.2020. DAHD&F informed in EFC meeting no. 4/AM21 dated 28.08.2020 that the case is under examination with them.
34	M/s. Pravin Niwrutti Debre, Maharashtra 01/53/8/53959/ AM21/P-24/IC	13.08.20	1 No.A 3 year old male pet bird of the species Parakeet/ Budgerigar, official nameMelopsittacus undulates	.03	The firm has been requested vide email dated 18.08.2020 to provide all necessary attachments/ documents through e-mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in. Reminder sent to firm on 05.09.2020 requesting them to provide all necessary documents.
35	M/s. Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/53961/ AM21/G-16/IC	13.08.20	(i) 3780 Nos. DBA/1J M/F (Mice) (ii) 3000 Nos. SJL/J M/F (Mice) (iii) 3384 Nos. BN/RijHsd M/F (Rats) (iv) 3780 Nos. Lewis Rats (Male & Female)	1051.09 55393	Approved as recommended by D/o AHD&F vide OM No.110102 (1)/3/2017-Trade dated 11.09.2020.

	RA, Mumbai may issue the import authorization to the applicant for import of live mice and rats as per descriptions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 11.09.2020 from USA for a CIF value of Rs.105109553.93 [US Dollars (USD) 1381203.07], subject to the conditions mentioned in the DAHD&F's OM dated 11.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
36	M/s.SB Aquatics, Tamil Nadu 01/53/8/53968/ AM21/S-60/IC	14.08.20	Live Ornamental Fish	93.0	Comments sought from D/o AHD&Fon 18.08.2020. Reminder has been sent to DAHD&F on 15.09.2020 requesting for providing comments.
37	M/s.Curadev Pharma Private Limited., New Delhi 01/53/8/53976/ AM21/C-20/IC	17.08.20	100 Nos. Female NOD. CGPRKDE (SCID) I12RG (TM1WJ1)/ SZJ M01 Homozygous for PRKDE (SCID) Homozygous for I12RG (TM1WJ1) 4-8 weeks old 100 Nos Male NOD.CG-PRKDE (SCID)I12RG(TM1WJL)/SZJ M03 Homozygous for PRKDE (SCID) Hemizygous for I12RG(TM1WJ1) 4-8 weeks old 100 Nos Male C57BL/6J- STING 1 (GT)/J HOM Homozygousfor sting1 (GT) 4-8 weeks old 100 Nos Female B6(CG)- TMEM173 (TM1.2 CAMB)/J HOM Homozygous for TMEM 173 (TM 1.2.CAMB) 4 to 8 weeksold 100 Nos Female C57BL/6J-Sting1(GT)/J HOM Homozygous for sting 1 (GT) 4 to 8 weeks old 100 Nos Male B6(CG)-TMEM 173 (TM1.2 CAMB)/J HOM Homozygous for TMEM 173 (TM 1.2 CAMB) 4-8 weeks old.	132.5	Approved as recommended byD/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.

	CLA, New Delhi may issue the import authorization to the applicant for import of 600 Numbers of (M&F) Homozygous from USA for a CIF value of Rs.13254947/- [US Dollars (USD)174178], subject to the conditions mentioned in the DAHD&FNo.110102(1)/3/2017-Tradedated 28.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
38	M/s.International Institute of Biotechnology and Toxic., Kanchipuram 01/53/8/53985/ AM21/I-16/IC	18.08.20	(i) 1 Box *Folsomia candida* (ii) 1 Box *Geolaelapsaculeifer* from Denmark to conduct Ecotoxicology studies	Nil	Comments sought from D/o AHD&F on 18.08.2020. Reminder has been sent to DAHD&F on 15.09.2020 requesting for providing comments.
39	M/s.Abis Exports India Private Limited, Rajnandagaon, 01/53/8/54002/ AM21/A-37/IC	20.08.20	200 MTs Grade A-Crude Fish Oil	311.6	Comments sought from D/o AHD&F on 22.08.2020. Reminder has been sent to DAHD&F on 15.09.2020 requesting for providing comments.
40	M/s.VL Aquarium and Pets, Chennai 01/53/8/53999/ AM21/V-23/IC	20.08.20	Live Ornamental Fish	50.0	Comments sought from D/o AHD&F on 22.08.2020. Reminder has been sent to DAHD&F on 15.09.2020 requesting for providing comments.
41	M/s.VK Aquarium, Chennai 01/53/8/54013/ AM21/V-24/IC	21.08.20	Live Ornamental Fish	126.5	Comments sought from D/o AHD&F on 24.08.2020. DAHD&F vide email dated 07.09.2020 has requested the firm to provide the application in a prescribed and complete format. The firm replied vide email dated 12.09.2020.
42	M/s.Symbiotec Pharmalab Pvt. Ltd., Madhya Pradesh 01/53/8/54027/ AM21/S-75/IC	22.08.20	200 ltr. Animal Excreta (Mares Urine)	.01	Comments sought from D/o AHD&F on 25.08.2020. DAHD&F vide email dated 04.09.2020 sought some information from the firm.
43	M/s.Twinsers Trading, Kerala 01/53/8/54029/ AM21/T-33/IC	23.08.20	4 Box Blue Betta-Betta Smaragdina (Live Ornamental Fish)	*.06*	Comments sought from D/o AHD&F on 25.08.2020. DAHD&F vide email dated 07.09.2020 has requested the firm to provide the application in a prescribed and complete format.
44	M/s.Oceans world., Mumbai 01/53/8/54031/	24.08.20	2760000 Nos. Ornamental Fishesas per Annexture2M	199.8	Comments sought from D/o AHD&F on 25.08.2020.

	AM21/O-5/IC				D/o AHD&F vide email dated 07.09.2020 requested the firm to submit the application in the prescribed format along with details of country of import with copy to DGFT.
45	M/s. Lupin Limited, Mumbai 01/53/8/54049/ AM21/L-10/IC	27.08.20	1500 NosNU/J HOM Homozygous for Foxnl (nu) Male and Female mice from U.S.A, U.K, Germany, Israel, Spain, Netherland, Italy And France 1500 Nos NOD. Cg-Prkdcscid /j HOM Homozygous for Prkdcscid (Male and Female Mice from U.S.A, U.K, Germany, Israel, Spain, Netherland, Italy and France) 400 Nos C57BL/6J-Sting 1 gt /J HOM Homozygous for Sting 1 gt	373.6	Approved as recommended byD/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.
	RA, Mumbai may issue the import authorization to the applicant for import of 3400 Numbers of live mice from USA, UK, Germany, Israel, Netherland, Italy and France for a CIF value of Rs. 37366632/- [US Dollars (USD)492314], subject to the conditions mentioned in the DAHD&FNo.110102(1)/3/2017-Trade dated 28.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
46	M/s. Jaya Sharma, New Delhi 01/53/8/54065/ AM21/J-9/IC	01.09.20	185500 nos. of Ornamental Fish as per ANF-2M	133.2	Comments sought from D/o AHD&Fon 03.09.2020. D/o AHD&F vide email dated 10.09.2020 has requested the firm to submit the application in the prescribed format along with details of country of import with copy to DGFT.
47	M/s.Symbiotec Pharmalab Pvt. Ltd., Madhya Pradesh 01/53/8/54072/ AM21/S-81/IC	02.09.20	200000 ltrAnimal Excreta (Mares Urine)	151.8	Comments sought from D/o AHD&F on 04.09.2020. DAHD&F vide email dated 04.09.2020 sought some information from the firm.
48	Dr. S.D. Mahale ICMR-NIRRH, Mumbai – 400012 01/53/8/54079/ AM21/D-16/IC	03.09.20	10 Box Live Mice , Five Male Control , Five Female Mgat1 Conditional Knockout from USA	.0014684	The firm vide email dated 04.09.2020 informed that they have requested 2 boxes, one box containing 5 male mice, and a second box containing 5 female mice.

					Comments sought from D/o AHD&F on 04.09.2020 and again on 10.09.2020.
49	M/s.The Colors, Tamil Nadu 01/53/8/54087/ AM21/T-41/IC	04.09.20	120000 Nos. Ornamental Fish as per ANF-2M	74.6	Comments sought from D/o DAHD&F on 04.09.2020. D/o AHD&F vide email dated 10.09.2020 has requested the firm to submit the application in the prescribed format along with details of country of import with copy to DGFT.
50	M/s. Varun Kuttaritunary, Kozhikode , Kerala 01/53/8/54106/ AM21/V-29/C	09.09.20	2006500 Nos. Ornamental fish as per ANF-2M	158.759 50	Comments sought from D/o AHD&F on 10.09.2020 and again on 19.09.2020.
51	M/s. Rehat Singh Virk, Bijwasan,, Delhi 01/53/8/54109/ AM21/R-16/IC	09.09.20	9 Nos. Riding Horses (For Sports purpose) (Qty-09 Nos.) (Sex-Mare/ Gelding/ Stallion) (Age 02 to 20 years)	108.000 00	Approved as recommended by DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 25.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of total 9 numbers of live Horses for sports activities, Age 02 to 20 years, Sex- Mare/Gelding/Stallion, Breed- Sports/European (warmblood) from Germany, Netherland, France, United Kingdom, Belgium, Hungary, Italy, Spain, Ireland for a CIF value of Rs.10800000 [EURO (EUR)108000], subject to the conditions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 25.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
52	M/s.Tropical Fish Exports, Maharashtra 01/53/8/54096/ AM21/T-39/Ic	08.09.20	16425000 Nos. Ornamental Fishes	202.5	The attachments submitted by firm could not be downloaded. Hence, the firm has been requested vide email dated 08.09.2020 to send/ submit all necessary attachments through e-mail in PDF format at e-mail ID import-dgft@nic.in.
Part -2	Department of Animal Husbandry, Dairying & Fisheries (DAHD&F) and MoEF&CC (WL)				
53	M/s. Agnel Lobo, Mumbai. 01/53/8/E/ AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.2019. Comments sought from MOEF&CC (WL) on 26.02.2019. Reminders sent to MOEF&CC (WL) on 28.01.20 &02.09.2020 for

					expending comments.
54	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	13.5	Comments received from DAHD&F vide OM No. 110102(10/3/2017-Trade dated 24.09.2019, subject to 'NOC' from MoEF&CC(WL). Comments sought from MoEF&CC(WL) on 11.07.2019. Reminders sent to MoEF&CC(WL) vide email dated 19.06.2020, 31.08.2020 & 03.09.2020 requesting for expediting comments.
55	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.2019, subject to 'NOC' from the MoEF&CC(WL). Reminders sent to MOEF&CC (WL) on 07.09.2020 & 16.09.2020 for expediting comments.
56	M/s.Yogesh Singh, APCG & Director, Chennai 01/53/8/E/ AM20/Y-4/IC	19.09.19	6 Nos. (i) Plain Zebra (*Eqquesquagga*)- 2:4 from Vinpearl Safari and Conservation Park, Vietnam (ii) Siamese Crocodile (*Crocodylussiamensis*) – 2:0 from Vinpearl Safari and Conservation Park, Vietnam	Nil	Comments sought from D/o AHD&F &MoEF&CC (WL) on 20.09.2019. Comments received from MoEF&CC (WL) vide correspondence F.no. 3-7/2020 WL dated 23.04.2020. DAHD&F vide e-mail dated 29.05.2020 has sought information from the applicant. DAHD&F vide e-mail dated 03.09.2020 has also requested the applicant to provide the Undertaking as per the prescribed format for import of Siamese Crocodile, to them. Applicant's reply is awaited.

57	M/s.RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	10 PRS ostrich chicks (Captive bred) one month old. Struthiocamelus 10 PRS Java peafowl (Captive bred) 6 months old. Pavomuticus	3.5	Comments sought from MOEF&CC(WL) & D/o AHD&F on 27.11.2019. DAH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to NOC from MoEF&CC(WL). However, DAH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. MoEF&CC(WL) was reminded on 24.06.2020 for furnishing comments on import of Java Peafowl. Reminders have been sent to MoEF&CC(WL) on 31.08.2020 and 15.09.2020.
58	M/s.Assam State Zoo-Botanical Garden, Guwahati 01/53/8/E/ AM20/A-97/IC	02.12.19	5 Nos White Winged Wood Duck	Nil	Comments sought from D/o AHD&F on 06.01.2020. DAHD&F vide e-mail dated 02.03.2020 & 29.05.2020 has sought information from the firm. Firm's reply dated 10.08.2020 is referred to DAHD on 10.08.2020. DAHD&F informed in EFC meeting no. 4/AM21 dated 28.08.2020 that the case is under examination with them. Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.2019.
59	M/s.Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	12.8	Comments sought from MoEF&CC(WL) & D/o AHD&F on 08.01.2020. DAH&D vide OM No.110102(1)/3/2017-Trade dated 29.05.2020 informed that the items does not come under the purview of DAH&D. Reminder has been sent to MoEF&CC(WL) on 15.09.2020. MoEF&CC(WL) comments are awaited.

60	M/s.Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (*Sternotherus Odoratus*) (2) 300000 nos. Red Eared Slider Turtle *(Teachemys Scripta Elegans*) (3) 300000 nos. Red Eared Slider Turtle (*Teachemys Scripta*) (4) 20000 nos. Western Pond Turtle (*Clemmys marmorata*) (5) 20000 nos. Peninsula Cooter Turtle (*Pseudemys peninsularis*).	294.0	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide e-mail dated 17.01.20 has sought information from the firm. Firm's reply has been referred to DAH&D vide email dated 31.07.2020. DAHD&F vide OM dated 19.03.2020 informed that the items do not come under the purview of DAHD&F. Reminder has been sent to MOEF & CC(WL) on 15.09.2020. MOEF (WL) comments are awaited.
61	M/s.Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF&CC(WL) & D/o AHD&F on 10.01.2020. DAHD&F vide email dated 29.09.2020 sought some clarifications from the firm. Reply from firm is awaited. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm with a copy to DGFT. Reply from firm is awaited.
62	M/s.Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-60/IC	10.01.20	8684 Nos. Exotic Parakeets, Parrots, Macaws, Cockatoos Birds	83.0	Comments sought from MOEF&CC (WL) & D/o AHD&F on 13.01.2020. Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. Reminders have been sent to MOEF&CC (WL) on 31.08.2020 and 15.09.2020 requesting for providing comments. MoEF&CC(WL) comments are awaited.
63	M/s.The Zoos and Parks Authority of Telangana, Hyderabad	18.01.20	(i) 6 Nos. (4 Nos. of Eastern Grey Kangaroo (Macropus Giganteus) (2 Male : 2 Female) from Kanazawa	.72	Comments received from MoEF&CC vide OM No. 3-31/2019-WL dated 15.10.2019. D/o AHD&F vide email dated

	01/53/8/E/ AM20/T-43/IC		Zoological Gardens, and (ii) 2 Nos. Meerkat (Suricata Suricatta) (1 male : 1 Female) from Japan, on exchange agreement subject to the conditions mentioned in the MOEF F.No: 3-31/2019 WL Dated:15.10.2019 and CZA F.No.23-2/2008-CZA(Vol-VI) (PKR)/1378/2019 Date: 09.09.2019.		11.06.2020 has sought some information from the firm with copy to DGFT. Reminders sent to the firm on 14.08.2020 and 15.09.2020 requesting for furnishing reply. DAHD&F vide email dated 3/09/2020 has again sought information from the applicant.
64	M/s.Sonal Ghaghda, Jamnagar 01/53/8/E/ AM20/S-194/IC	10.02.20	1 prs African Grey Parrot	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 11.02.2020. Comments received from D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. Reminder sent to MOEF&CC(WL) vide email dated 16.09.2020 requesting for providing comments.
65	M/s.Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 Nos Blue and Gold Macaw Male	.01	Comments sought from MOEF&CC (WL) & D/o AHD&F on 20.01.2020. Reminder sent to MOEF&CC(WL) and DAHD&F vide email dated 16.09.2020 requesting for providing comments.
66	M/s.Suhani Farms, Bangalore 01/53/8/53755/ AM21/S-21/IC	04.07.20	(1) Live Adult Birds Stellar`S Sea Eagle (*Haliaeetuspelagicus*) 6 Numbers (3 Male and 3 Female) (2) Live Adult Birds Bald Eagles (*Haliaeetusleucocephalus)*6 Numbers (3 Male and 3 Female) from Netherlands	93.4	Approved as recommended by D/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of (1) Live Adult Birds Stellar`S Sea Eagle (*Haliaeetuspelagicus)*-6 Numbers (3 Male and 3 Female)and (2) Live Adult Birds Bald Eagles (*Haliaeetusleucocephalus)*- 6 Numbers (3 Male and 3 Female) for Trading purpose from Netherlands for a CIF value of Rs.9348000/- [US Dollars (USD)123000], subject to the conditions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 28.09.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by				

	e-mail to the applicant and RA, Bangalore.				
67	M/s.Suhani Farms, Bangalore 01/53/8/53756/ AM21/S-22/IC	04.07.20	Live Adult Birds Eclectus Parrot (*Eclectusroratus*) 20 Numbers (10 Male and 10 Female) from Netherlands	72.9	Approved as recommended by D/o AHD&F vide OM No.110102(1)/3/2017-Trade dated 28.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of Live Adult Birds Eclectus Parrot (Eclectus Roratus) 20 Numbers (10 Male and 10 Female) for Trading purpose from Netherlands for a CIF value of Rs.7296000/-[US Dollars (USD) 96000], subject to the conditions mentioned in the DAHD&F vide OM No. 110102 (1)/3/2017-Trade dated 28.09.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
68	M/s.Rajendra Kumar Singh (Director Zoo), Utter Pradesh 01/53/8/54056/ AM21/R-14/IC	28.08.20	6 NosGrant Zebra (Equusquaggaboehmi) (3M : 3F) 6 heads by the NawabWajid Ali Shah Zoological Garden Lucknow, Utter Pradesh from the Zoological Centre Tel Aviv-Ramat Gan (Safari) – Ramat Gan, Israel for taking up conservation breeding purpose.	Nil	Comments sought from D/o AHD&F and MOEF&CC(WL) on 11.09.2020. Comments received from MOEF&CC(WL) vide letter No. 3-31/2019 WL (part 1) dated 20.08.2020. Comments are awaited from D/o AHD&F.
Part -3	MoEF&CC (WL)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
69	M/s. K.K.Traders Amritsar 01/53/8/22342/ AM18/K-17/IC	20.02.18	100 MT of Costos Roots (SaussuresaLappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. The Committee decided to send reminder to MoEF&CC (WL).

70	M/s. E. Gopal Rao, Hyderabad 01/53/8/27241/ AM19/E-3/IC	10.04.18	(i) 21 Nos. Taxidermi Animal Mounts:- (1) Kudu - Skull Mounts-1 no. (2)Springbuk - Skull Mounts-1no. (3) Black Wildebeest-Skull Mount-1no. (4) Fallow Deer - Skull Mount-1no. (5) Hartebeest - Skull Mount-1no. (6) Impala-Skull Mount-1no. (7) Blue Wildebeest-Skull Mount-1no. (8) Ostrich -Shoulder Mount-1no. (9) Kudu - Shoulder Mount & Skin-1no. (10) Hartebeest - Shoulder Mount& Skin-1no. (11) White Blesbuck & Set - Shoulder Mount-1no. (12) Blesbuck -Shoulder Mount& Set -2 nos. (13) Springbuck-Shoulder Mount & Set-1no. (14)Black Springbuck-Shoulder Mount& Set-1no. (15) Zebra - Stool-1no. (16) Blue Wildebeest - Shoulder Mount& Set - 1no. (17) Black Wildebeest - Shoulder Mount& Set-1no. (18) Gemsbuck - Shoulder Mount & Skin-1no. (19) Eland - Shoulder Mount-1no. (20) Warthog - Shoulder Mount-1no.	2.26000	Approved as recommended by MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020 for 15 nos. and 3-14/2019 WL (part 1) dated 19.08.2020 for 4 nos. The Committee decided to **reject** following Animal Trophies as not recommended due to 'look alike' issue by MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020:- (1) Impala-Skull Mount and (2) Eland - Shoulder Mount.
	RA, Hyderabad may issue the import authorization to the applicant for import of **total 19 nos.** of Animal Trophies [**15 nos.** viz. (1) Springbuk - Skull Mounts-1no., (2) Black Wildebeest-Skull Mount-1 no., (3) Fallow Deer - Skull Mount-1 no., (4) Hartebeest - Skull Mount-1 no., (5) Blue Wildebeest - Skull Mount- 1 no., (6) Ostrich -Shoulder Mount- 1 no., (7) Hartebeest - Shoulder Mount& Skin- 1 no., (8) Blesbuck -Shoulder Mount & Set- 2 nos., (9) Springbuck-Shoulder Mount & Set- 1 no., (10) Black Springbuck-Shoulder Mount & Set- 1 no., (11) Zebra – Stool- 1 no., (12) Blue Wildebeest - Shoulder Mount & Set- 1 no., (13) Black Wildebeest - Shoulder Mount & Set- 1 no. and (14) Warthog - Shoulder Mount- 1 no.] as per MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020]				

	and [**4 nos.** viz. (1) Kudu - Skull Mounts- 1 no., (2) Kudu - Shoulder Mount & Skin- 1 no., (3) White Blesbuck & Set - Shoulder Mount- 1 no. and (4) Gemsbuck - Shoulder Mount & Skin- 1 no.] as per MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL (part 1) dated 19.08.2020] from South Africa for a proportionate CIF value, subject to the conditions mentioned in the MoEF&CC(WL) correspondence dated 13.01.2020 and 19.08.2020 respectively as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
71	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, &Director , Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC(WL) on 22.10.2018. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019. Reminder sent to MoEF&CC(WL) vide email dated 07.09.2020 requesting for providing comments.
72	M/s. A&S Creations, New Delhi. 01/53/8/E/ AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. Reminder sent to MOEF(WL) vide email dated 16.09.2020.
73	Mohd Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/ AM15/M-54/IC	25.11.14	Total 14 Nos. of Trophies <u>from Namibia:-</u> (1) Black Wildebeest (*Connochaetes Gnou*) - Skull & Horns x1 + Tanned Skin x1 (2) Blesbok (*Damaliscus Pygargus Phillipsi*)- Shoulder Mount x1 +Tanned Skins x1 (3) Gemsbok (*Oryx Gazella*) - Shoulder Mount x1 +Tanned Skin x1 (4) Red Hartebeest (*AlcelaphusBuseluphusCaama*)- Skull & Horns x1 + Tanned Skin x1 (5) Impala *Aepyceros Melampus*) –Shoulder Mount x1 (6) Kudu (*Tragelaphus Strepsiceros*) - Shoulder Mount x1 + Tanned Skin x1 (7) Springbok (*Antidorcas Marsupialis*) - Shoulder Mount x2 + Tanned Skin x1.	1.36500	Approved as recommended by MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020 for 9 nos. and F.No. 3-14/2019 WL (part 1) dated 19.08.2020 for4 nos. The Committee decided to **reject** Impala *Aepyceros Melampus*) – Shoulder Mount x1 Animal Trophy as not recommended due to 'look alike' issue by MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020.
	RA, Hyderabad may issue the import authorization to the applicant for import of **total 13 nos.** of Animal Trophies [**9 nos.** viz. (1) Black Wildebeest (*Connochaetes Gnou*) - Skull & Horns x1 + Tanned				

	Skin x1, (2) Blesbok (*Damaliscus Pygargus Phillipsi*)- Shoulder Mount x1 +Tanned Skins x1, (3) Gemsbok (*Oryx Gazella*) - Shoulder Mount x1 +Tanned Skin x1, (4) Springbok (*Antidorcas Marsupialis*) - Shoulder Mount x2 + Tanned Skin x1 as per MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020 and **4 nos.** viz. (1) Red Hartebeest (*Alcelaphus Buselaphus Caama*)- Skull & Horns x1 + Tanned Skin x1, (2) Kudu (*Tragelaphus Strepsiceros*) - Shoulder Mount x1 + Tanned Skin x1as per MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL (part 1) dated 19.08.2020] from Namibia for a proportionate CIF value, subject to the conditions mentioned in the MoEF&CC(WL) correspondence dated 13.01.2020 and 19.08.2020 respectively as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
74	Mohd Fateh Faiz Bin Jung, Hyderabad 01/53/8/E/ AM20/M-2/IC	21.03.19	Total Quantity = 6 as per ANF2M Animal Trophies from South Africa (ZAF):- (1) Bushbuck (*Traglaphus sylvaticus*) -Shoulder Mount x 1and Tanned Skinx1; (2) Nyala (*Tragelaphus angasii*) - Shoulder Mount x2 and Tanned Skin x1; (3) Waterbuck (*Kobus ellipsiprymnus*) Skull Mount x1and Tanned Skin x1; (4) Blue Wildebeest (*Connochaetes taurinus*) Skull Mount x1and Tanned Skin x1; and (5) Zebra (*Equus quagga*) Tanned Skin x1.	2.56000	Approved as recommended by MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020 for 8 nos. and F.No. 3-14/2019 WL (part 1) dated 19.08.2020 for 2 nos.
	RA, Hyderabad may issue the import authorization to the applicant for import of **total 10 nos.** of Animal Trophies [**8 nos.** viz. (1) Nyala (*Tragelaphus angasii*) -Shoulder Mount x2; + Tanned Skin x1; (2) Waterbuck (*Kobus ellipsiprymnus*) Skull Mount x1; + Tanned Skin x1; (3) Blue Wildebeest (*Connochaetes taurinus*) Skull Mount x1; + Tanned Skin x1; (4) Zebra (*Equus quagga*) Tanned Skin x1 as per MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL dated 13.01.2020 and **2 nos.** viz. (5) Bushbuck (*Traglaphus sylvaticus*) -Shoulder Mount x 1; +Tanned Skin x 1as per MoEF&CC(WL) vide correspondence F.No. 3-14/2019 WL (part 1) dated 19.08.2020] from South Africa for a CIF value of Rs.256000 (USD 3574), subject to the conditions mentioned in the MoEF&CC(WL) correspondence dated 13.01.2020 and 19.08.2020 respectively as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
75	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. Reminder sent to MOEF(WL) vide

					email dated 16.09.2020.
76	M/s. A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminders sent to MOEF(WL) vide email dated 28.01.2020 and 16.09.2020.
77	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-18/IC	08.05.19	SusseraLappa (KuthRoots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminders sent to MOEF(WL) vide email dated 28.01.20 and 16.09.2020.
78	M/s. A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
79	M/s. A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminders sent to MOEF(WL) vide email dated 28.01.20 and 16.09.2020.
80	M/s. Rajat Singh Shekhawat, Jaipur 01/53/8/E/ AM19/A-45/IC	10.08.19	Total 22 Nos. Texidermy Animal Mounts from Namibia:- (1) Burchell's Zebra Shoulder Mount (*Equus Quagga Burchellii*)-1 (2) Burchell's Zebra Back Skin-1 (3) Kudu Shoulder Mount (*Tragelaphus Strepsiceros*) -1 (4) Kudu Back Skin -1 (5) Sable Shoulder Mount – Sable Antelope (*Hippotragus Niger)* -1 (6) Sable Back Skin -1 (7) Blue Wildebeest Shoulder Mount (*Connochaetes*	7.54125	Approved as recommended by MoEF&CC(WL) vide correspondence F.No. 3-32/2019 WL dated 10.01.2020 for 15 nos.and F.No. 3-32/2019 WL dated 22.07.2020 for 3 nos. The Committee decided to **reject** following Animal Trophies as not recommended due to 'look alike' issue by MoEF&CC(WL) vide correspondence F.No. 3-32/2019 WL dated 22.07.2020:- (1) Kudu Back Skin -1 (2) Sable Back Skin -1 (3) Oryx Back Skin -1 (21) Red Hartebeest Flat Skin (*Alcelaphus Buselaphus*)-1.

			Taurinus)-1 (8) Blue Wildebeest Back Skin -1 (9) Hartebeest Shoulder Mount (*Alcelaphus Buselaphus*)-1 (10) Hartebeest Back Skin -1 (11) Waterbuck Shoulder Mount (*Kobus Ellipsiprymnus*)-1 (12) Waterbuck Back Skin -1 (13) Oryx Shoulder Mount (*Oryx Gazella*)-1 (14) Oryx Back Skin -1 (15) Springbuck Shoulder Mount (*Antidorcas Marsupialis*)-1 (16) Springbuck Back Skin-1 (17) Duiker Shoulder Mount (*Sylvicapra Grimmia*)-2 (18) Warthog Shoulder Mount (*Phacochoerus Africanus*)-1 (19) Burchell's Zebra Flat Skin (*Equus Quagga Burchellii*)-1 (20) Blue Wildebeest Flat Skin (*Connochaetes Taurinus*)-1 (21) Red Hartebeest Flat Skin (*Alcelaphus Buselaphus*)-1		
	RA, Jaipur may issue the import authorization to the applicant for import of **total 18 nos.** of Animal Trophies [**15 nos.** viz. (1) Burchell's Zebra Shoulder Mount (*Equus Quagga Burchellii*)-1, (2) Burchell's Zebra Back Skin-1, (3) Blue Wildebeest Shoulder Mount (*Connochaetes Taurinus*)-1, (4) Blue Wildebeest Back Skin -1, (5) Hartebeest Shoulder Mount (*Alcelaphus Buselaphus*)-1, (6) Hartebeest Back Skin -1, (7) Waterbuck Shoulder Mount (*Kobus Ellipsiprymnus*)-1, (8) Waterbuck Back Skin -1, (9) Springbuck Shoulder Mount (*Antidorcas Marsupialis*)-1, (10) Springbuck Back Skin-1, (11) Duiker Shoulder Mount (*Sylvicapra Grimmia*)-2, (12) Warthog Shoulder Mount (*Phacochoerus Africanus*)-1, (13) Burchell's Zebra Flat Skin (*Equus Quagga Burchellii*)-1, (14) Blue Wildebeest Flat Skin (*Connochaetes Taurinus*)-1 as per MoEF&CC(WL) vide correspondence F.No. 3-32/2019 WL dated 10.01.2020 and **3 nos.** viz. (1) Kudu Shoulder Mount (*Tragelaphus Strepsiceros*) -1, (2) Sable Shoulder Mount – Sable Antelope (*Hippotragus Niger*) -1,(3) Oryx Shoulder Mount (*Oryx Gazella*)-1 as per MoEF&CC(WL) vide correspondence F.No. 3-32/2019 WL dated 22.07.2020] from Namibia for a proportionate CIF value, subject to the conditions mentioned in the MoEF&CC(WL) correspondence dated 10.01.2020 and 22.07.2020 respectively as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.				
81	M/s.A&S Creations, New Delhi	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019.

	01/53/8/E/ AM20/A-55/IC				Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. The Committee decided to send reminder to MoEF&CC (WL).
82	M/s.Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/ AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Reminders sent to MOEF(WL) vide email dated 28.01.20 and 16.09.2020
83	M/s.Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-25/IC	20.11.19	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019. Reminder sent to MOEF(WL) vide email dated 28.01.2020 and 16.09.2020.
84	M/s.A&S Creations, New Delhi 01/53/8/E/ AM20/A-128/IC	19.02.20	02 Nos. of Yukon Night Vision Binocular 3x42 Tracker	.50	Comments sought from MOEF (WL) on 24.02.2020. Comments received from Police Modernization Division, MHA vide OM No. IV-20011/09/2020 dated 17.06.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.
85	M/s.E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	Comments sought from MOEF (WL) on 06.03.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.
86	M/s.Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/53733/ AM21/A-13/IC	01.07.20	6 Set Gut 50 comfortable universal gas applicator with all Accessories 1 Set Tranquilizer Gun Guy .50 with all Accessories 1 Set Tranquilizing Gun- TeleInject GUT .50 with all Accessories.	9.3	Comments sought from MOEF&CC (WL) on 04.07.2020. Comments received from the Office of the Principal Chief Conservator of Forests, Wildlife and Chief Wildlife Warden, Gujarat State, Gandhinagar vide letter No. WLP/RFO/GUN/A/11-14/2019-20 dated 22.06.2020 and WLP/26/A/198-201/2020-21 dated 29.07.2020 and requested MoEF&CC(WL), New Delhi to issue 'NOC'. Reminder sent to MOEF(WL) vide email dated 16.09.2020

87	M/s. Dr. Khurshedd Ahmad, Principal Investigator, S&H., Kashmir 01/53/8/53811/ AM21/D-10/IC	15.07.20	2 Nos. Solar Argos/ GPS 30g PTT (Animal Tracking Device) 1 Nos. Solar Argos/GPS 45g PTT (AnimalTracking Device)	9.1	Comments sought from MOEF&CC (WL) on 02.09.2020.
88	M/s.G. Amarender Reddy., Hyderabad 01/53/8/53861/ AM21/G-13/IC	25.07.20	4 NosAnimal Trophies	1.1	Comments sought from MOEF&CC (WL) on 30.07.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.
89	M/s.Global Technology Solutions LLC., New Delhi 01/53/8/53933/ AM21/G-15/IC	10.08.20	1 Set Dan_Inject Pistol PIC02 Model with cases & accessories from USA.	1.46250	Comments sought from MOEF&CC (WL) on 12.08.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.
90	M/s.A&S Creations, New Delhi 01/53/8/53934/ AM21/A-29/IC	11.08.20	4 NosBird 1A Light Data Logger with standard accessories	5.7	Comments sought from MOEF&CC (WL) on 12.08.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.
91	M/s.A&S Creation, New Delhi 01/53/8/53967/ AM21/A-35/IC	14.08.20	2 NosGPS Vertex Collar with standard Accessories	2.9	Comments sought from MOEF&CC (WL) on 19.08.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.
92	M/s.Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/ AM21/A-36/IC	18.08.20	1 Set RD706 - Remote Injection gun incl bag and full equipment with all Accessories 1 Set Tranquilizer Gun with all Accessories 1 Set Tranquilizer Gun with all Assessories 1 Set Tranquilizer Gun with all Accessories 1 Set Chemical Restraint Equipment with all Accessories 1 Set RD706 Remote Injection Gun with all Accessories 1 Set RD706 - Remote Injection gun including bag and	14.3	Comments sought from MOEF&CC (WL) on 19.08.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.

			full Equipment with all Accessories 1 Set Tranquilizer Gun with all Accessories 2 Set Tranquilizing gun RD706 with all Accessories 1 Set tranquilizing Gun RD706 with all Accessories 1 Set RD706 Remote Injection Gun with all Accessories.		
93	M/s.Biohab Inc., Indore 01/53/8/54003/ AM21/B-36/IC	20.08.20	3 Nos. veterinary Equipment/ Tranquilizer Equipment and accessories-X Caliber (international, Black Oxide stock, Long Barrel) no.1, X Caliber (International, Black Oxide stock, Long Barrel) No.1, X-Caliber (International, Black OxideStock, Long Barrel) No.1, Animal Control X-Caliber Med-LongRangePremium Package accessories (international) No.3.	4.9	Comments sought from MOEF&CC (WL) on 22.08.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020
94	M/s.A&S Creations, New Delhi 01/53/8/54035/ AM21/A-38/IC	24.08.20	10 NosLite Track 140 Collar with standard accessories	14.4	Comments sought from MOEF&CC (WL) on 26.08.2020.
95	M/s.Hi Tech Advance Product, Indore 01/53/8/54032/ AM21/H-30/IC	24.08.20	5 Set injection Rifle/dart ProjectorJMDB13-4no.JMDB hard case-4no.Injection Rifle/ dart projector JMST-1no.JMC soft case-1no.CO2 Container 16gram -7no.CO2 Container 74 gram-20no.BJ13MM bore barrel JM-1no.S300 3.0ml dart syringe -14no.S500 5.0ml dart syringe-14no.S10 10.0ml dart syringe-14no.N1538needle1.5x38mm.plain-	12.7	Comments sought from MOEF&CC (WL) on 26.08.2020. Reminder sent to MOEF(WL) vide email dated 16.09.2020.

			60no. N2030needle2.0X30mm .plain-10no.N2040needle2.0X 40mm.Plain-10no.DVP-14no.COU Connectorno. 14 safety cap for 1.5ml and 3.0ml-14no.Safety cap for 5.0ml and 10.0ml-14no.Silicone oil-10no.		
96	M/s.A&S Creations., New Delhi 01/53/8/54064/ AM21/A-42/IC	01.09.20	3 Nos. Lotek Lite Track 420 with standard accessories	5.5	Comments sought from MOEF&CC (WL)on 02.09.2020.
97	M/s.A&S Creations., New Delhi 01/53/8/54093/ AM21/A-45/IC	07.09.20	8 NosGPS Solar PTT Tags with Accessories	22.1	Comments sought from MOEF& CC (WL) on 08.09.2020.
Part -4	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
98	M/s. K.K. Traders, Amritsar 01/53/8/468/ AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017. M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF& CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18, 31.05.19 and 19.06.2019. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The Committee decided to send reminder to MoEF&CC (HSMD) and also write to the firm for their comments.

99	M/s. Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	40.00	Comments sought from D/o Fertilizer on 22.03.2019. . Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC(HSMD) on 05.09.2020.
100	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/ AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018. DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2018, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. Reminder to MoEF&CC (HSMD) on 01.10.2020 requesting for providing comments.
101	M/s. Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanising process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S code 79020010)	168	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC(HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC(HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 19.06.2020 requesting for expediting the comments.
102	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	'NOC' received from MOEF (HSMD) vide letter No. 23/60/2017-HSMD dated 09.09.2020.

	AM20/M-3/IC				DIPP vide OM No. P-29019/17/2020-LEI dated 20.8.2020 has sought some information from the firm along with a copy of vaild 'NOC' of MOEF&CC (HSMD). Firm's reply is awaited.
103	M/s. Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.2019. Reminders sent to MoEF&CC on 19.06.2020 and15.09.2020 for expediting the comments. Comments received from DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.2019.
104	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/ AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. MoEF&CC(HSMD) comments are awaited. DPIIT vide OM No.P-29019/12/2020-LEIdated 12.08.2020 has sought some information from the firm along with a copy of valid 'NOC' of MOEF&CC (HSMD). Reminder sent to firm vide email dated 15.09.2020.
105	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/ AM20/M-14/IC	15.06.19	Request for enhancement of quantity of used scrap tyres shredded from 10,000 MT to 70000 MT	Proportionate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.2020. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.

106	M/s. ConsoAgro India Private Limited, Kottayam. 01/53/8/E/ AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC (HSMD) on 24.06.2019. Reminder sent to MOEF&CC(HSMD) on 20.06.2020. Comments sought from DPIIT on 02.08.2020 and again on 31.08.2020 requesting for comments. DPIIT vide email dated 7.09.2020 has sought information about the firm.
107	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/ AM20/A-32/IC	25.06.19	Request for enhancement of quantity of used tyresscrapfrom 6,950 MT to 13,900 MT	Proporti onate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/50/2019-TSW dt. 10.07.2020 has not recommended enhancement in the quantity. MoEF&CC has also been requested for their clarifications on 24.06.2020. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
108	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/ AM20/S-30/IC	28.06.19	9,000 MT of used rubber tyre scrap	Proporti onate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly,

					clarification had been sought from DPIIT &MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/46/2019-TSW dated 03.07.2020 has not recommended enhancement in the quantity. Clarifications sought from MoEF&CC on 24.06.2020. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
109	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF&CC (HSMD) on 24.07.2019. Reminder sent to MoEF&CC(HSMD) requesting for expediting the comments. DPIIT vide OM No.P-29019/14/2020-LEI dated 12.08.2020 has sought some information along with 'NOC' of MOEF&CC from the firm. The firm has been requested to furnish reply within 15 days.
110	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	590.52	Comments sought from MOEF&CC (HSMD) on 26.07.2019 followed with reminders dated 28.01.2020 and 20.06.2020 for expediting the comments. DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information along with a current copy of 'NOC' of MoEF&CC from the firm. Reminders sent to the firm vide email dated 20.06.2020 and 26.8.2020 requesting for furnishing reply. Firm's reply is awaited.
111	M/s.Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	3972.5	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 has sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. Reminder sent to firm vide email dated 15.09.2020 Comments sought from MoEF&CC (HSMD) on 20.08.2020.

112	M/s.Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	5000 MTs Battery Scrap, Like Lead Battery Plates, 5000 MTs Battery wastes like Scrap Drained or Dry while intact	7904.2	Comments sought from MOEF&CC (HSMD) on 05.09.2019 and again on 31.08.2020. MOEF&CC(HSMD) comments are awaited. DPIIT vide OM No. P-29019/8/2020-LEI dated 22.06.2020 has sought information/ documents from the firm. The firm's reply dated 05.08.2020 has been referred to DPIIT vide email dated 06.08.2020. DPIIT again on 16.08.2020 has advised the applicant to submit the 'NOC' of MoEF&CC. The firm is to furnish reply.
113	M/s.Jain Metal Rolling Mills, Chennai 01/53/8/E/ AM20/J-20/IC	27.09.19	(i) 5000 MTS Lead Battery Scrap covered by ISRI Code Rails. (ii) 5000 MTS Lead Battery scrap as per ISRI Rains.	8454.0	'NOC' of MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.2019 was received for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). DIPP vide OM No. P-29019/16/2020-LEI dated 20.8.2020 has sought some information from the firm along with a copy of valid 'NOC' of MOEF&CC (HSMD). Reminder sent to firm vide email dated 15.09.2020.
114	M/s.Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	200.00	The committee noted that the firm has enclosed a copy of NOC from MoEF&CC(HSMD) vide OM No. 23/9/2018-HSMD dated 03.05.2018, which is expired on 02.11.2019. Comments sought from MoEF&CC(HSMD) on 25.11.2019 followed with reminder dated 24.08.2020. Comments received from DPIIT vide OM No.P-47012/64/2019-T.S. dated 21.10.2019.

115	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	73.0	Comments sought from DPIIT on 22.10.2019. Comments sought from MoEF&CC(HSMD) on 11.11.2019 and again on 26.08.2020. DPIIT vide OM No. P-47012/65/2019T.S. dated 07.11.19 has sought information, reply to be furnished by the firm. Firm's reply was referred to DPIIT on 30.07.2020. DPIIT vide OM No. P-47012/65/2019 dated 18.08.2020 has again sought information, reply to be furnished by the firm. Accordingly, the firm has been requested on 26.08.2020 to furnish reply. MoEF&CC (HSMD) comments are awaited.
116	M/s.Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-41/IC	04.12.19	5000 MTs Lead Scrap as per ISRI Rails, Lead Battery Plates covers code word `Rakes`	5250.0	Comments sought from DPIIT on 05.12.2019, 05.03.2020 and again on 10.08.2020. DIPP vide OM No. P-29019/18/2020-LEI dated 20.8.2020 has sought some information along with a copy of valid 'NOC' of MOEF&CC (HSMD) from the firm. Reminder sent to firm vide email dated 15.09.2020 Comments sought from MoEF&CC(HSMD) on 14.08.2020.
117	M/s.Shree Mangal Radhika Industries, New Delhi 01/53/8/E/ AM20/S-137/IC	21.12.19	5000 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/ Conveyor Belt Scrap/ Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/ Rubber Compound/ Lumps (Cut/ shredded/ press/ baled/ lumps/ sheet/ Rolls	400.00	Comments sought from MoEF&CC (HSMD) & DPIIT on 30.12.2019. Comments received from DPIIT OM No. P-47012/3/2020-TSW dated 08.01.2020. Reminder sent to MoEF&CC (HSMD) 27.08.2020 requesting for furnishing comments.
118	M/s.Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	5040.0	DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020 has sought some information alongwith a valid copy of 'NOC' of MOEF&CC (HSMD)

					from the firm. The firm has been requested vide email dated 22.08.2020 to furnish reply. MOEF (HSMD) comments are awaited.
119	M/s.Shital Rubber, Ahmedabad 01/53/8/E/ AM20/S-141/IC	04.01.20	10000 MTS rubber article scraps/ moulded rubber scrap/ conveyor belt scrap/ pairings/ rubberized nylon friction cord/ rubberized steel friction cord/ rubber compound/ lumps cut/ shredded/ press/ baled/ lumps/ sheet/ roll.	850.0	Comments sought from MOEF&CC (HSMD) & DPIIT on 07.01.2020. DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 has sought some information from the firm. Reminder sent to firm vide email dated 15.09.2020 MOEF&CC (HSMD) comments are awaited.
120	M/s.Renewsys India Pvt. Ltd., Telangana 01/53/8/E/ AM20/R-54/IC	09.01.20	54 Kgs 348 Rear-side Conductor Silver Paste	12.8	DPIIT vide U.O dated 18.02.20 has sought some information from the firm. The firm has been requested on 12.05.2020, 01.09.2020 and 08.09.2020 for furnishing reply. The Committee decided to examine on file.
121	M/s.Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTs Millscale	12265.5	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 has suggested to seek comments from MoEF&CC. Comments also sought from MoEF&CC(HSMD) on 20.05.2020. The firm has also furnished copies of documents directly to MoEF&CC(HSMD) vide email dated 01.06.2020 with a copy to DGFT. Reminder has been sent to MoEF&CC(HSMD) on 15.09.2020. MoEF&CC(HSMD) comments are awaited.
122	M/s. Gayathree Industries, Hyderabad. 01/53/8/E/ AM20/G-10/IC	19.02.20	Request for enhancement in the quantity of import item in the Import License No. 0919019942 dated 11.07.2019.	Proporti onate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a

					clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
123	M/s.Parekh Rubber Company, Valasan Dist. Anand, Gujarat 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/ uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	864.0	DPIIT vide OM No. P-47012/36/2020-TSWdated 17.08.2020 has again sought some information from the firm as the firm's reply dated 29.07.2020 was found incomplete along with a copy of valid 'NOC' of MOEF&CC as the 'NOC' submitted by the firm has expired on 20.07.2020. The firm has been requested vide email dated 31.08.2020 for furnishing reply. Reminder sent to firm vide email dated 15.09.2020.
124	M/s.Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	2700.00	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.20. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC yet and requested to DGFT to communicate them to apply with all relevant documents in MoEF&CC. The firm vide email dated 03.08.2020 has been requested to apply for the 'NOC' with all relevant documents in MoEF&CC(HSMD).
125	M/s. Mcleo Beads and Handicrafts Pvt. Ltd., Dharamshala, Kangra 01/53/8/E/ M20/M-82/IC	04.03.20	50 Kgs. of Silver Tubes	45.03	Comments sought from DPIIT on 12.03.20. DPIIT vide e-mail dated 12.05.20 has sought information from the firm. The firm has been reminded vide email dated 03.08.2020 requesting for furnishing reply. Reminder sent to firm vide email

					dated 15.09.2020. The Committee decided to examine on file.
126	M/s. Prevest Denpro Limited, Jammu 01/53/8/E/ AM20/P-67/IC	11.03.20	50 Kgs. of Silver Alloy Powder	19.44	Comments sought from DPIIT on 16.03.20. DPIIT vide e-mail dated 24.04.20 informed that the item of import is Silver Alloy powder and as per the applicant's firm, it is raw material for the manufacture of Dental Cement. Committee noted that case does not pertain to Dental Council of India and have been referred to M/o Health & Family Welfare on 20.08.2020. The Committee discussed the case at length and decided to re-send the application to DPIIT with a request to give their comments. Accordingly, the application has been sent again to DPIIT on 31.8.2020. The Committee decided to send reminder to DPIIT with request to review their comments and send comments. The Committee decided to examine on file.
127	M/s. Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	3995.75	Comments sought from DPIIT &MoEF&CC on 19.03.2020. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. Reminder sent to MoEF&CC on 04.08.2020 and 15.09.2020 requesting for expediting the comments.
128	M/s. Ashwa Industries, Telangana 01/53/8/E/ AM20/A-41/IC	04.05.20	Request for enhancement of quantity of scrap Shredded tyres from 1800 MT to 3600 MT	Proporti onate	In the EFC meeting dated 10.07.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any

					monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
129	M/s. Navkar Industries, Telangana. 01/53/8/E/ AM20/N-9/IC	06.05.20	Request for enhancement of quantity of used tyres scrap from 1500 MT to 3000MT	Proporti onate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.20. DPIIT vide their OM No. P-47012/49/2019-TSW dated 02.07.2020 has not recommended enhancement in the quantity. MoEF&CC for their clarifications sought on 24.06.2020. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
130	M/s. Oyster Industries Pvt. Ltd. Silvasa Gujarat. 01/53/8/E/ AM20/O-2/IC	07.05.20	Request for enhancement of quantity of used tyres scrap from 3000 MT to 6000 MT	Proporti onate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.2020.

					After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
131	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/ AM20/C-13/IC	07.05.20	Request for enhancement of quantity of used tyres scrap from 7200 MT to 14500 MT old & Used Rubber Tyres	Proportionate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.2020. DPIIT vide their OM No. P-47012/52/2019-TSW dated 03.07.2020 has not recommended enhancement in the quantity. Comments sought from MoEF&CC on 24.06.2020. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
132	M/s. Kartar Crumbs Pvt. Ltd, Pune 01/53/8/E/ AM20/K-28/IC	08.05.20	Request for enhancement of quantity of rubber scrap from 4250 MT to 8500 MT	Proportionate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT &MoEF&CC on 24.06.20. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.

133	M/s.Navkar Industries, Telangana 01/53/8/53599/ AM21/N-3/IC	31.05.20	1500 MTs Used Rubber Tyre Scrap multiple cut shreds pressed baled.	73.5	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC on 24.06.2020. The firm has been requested on 01.09.2020 requesting for furnishing reply to DPIIT's OM No. P-47012/49/2019/TSW dated 29.06.2020. The firm's reply dated 02.09.2020 has been referred to DPIIT on 03.09.2020. DPIIT vide OM No. P-47012/49/2019/TSW dated 15.09.2020 has sought additional information. The firm has been requested to provide information. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such imports.
134	M/s. Pilot Industries Limited, New Delhi 01/53/8/53608/ AM21/P-4/IC	06.06.20	20000 MTs of Lead Scrap Drained Batteries ISRI Code: Rains.	13921.2	Approved as recommended by DPIIT vide OM No. P-29019/10/2020-LEI dated 23.09.2020, subject to the conditions mentioned in the MOEF&CC correspondence vide (i) F.No.23-213/2012-HSMD dated 09.09.2020& (ii) F.No.23-57/2017-HSMD dated 09.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 20000 MTs of Lead Scrap (7639.5 MT for Rajasthan Unit and 12360.5 MT for Uttarakhand Unit) from GCA for a CIF value of Rs.1392125000/- (USD 18500000), subject to the conditions mentioned in the DPIIT OM No. 29019/10/2020-LEI dated 23.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				

135	M/s. Jai Ambe Rubber Products Private Limited, Thiruvallur Tamil Nadu 01/53/8/53687/ AM21/J-7/IC	24.06.20	15000 MTs Crumb Rubber / Rubber Granules	1275.0	Approved as recommended by DPIIT vide OM No. P-47012/69/2020-TSW dated 15.09.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Chennai may issue the import authorization to the applicant for import of 15000 MTs of Crumb Rubber / Rubber Granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the fibers from GCA for a CIF value of Rs.127500000/- (USD 1677631.57), subject to the condition mentioned in the DPIIT vide OM No. 47012/69/2020-TSW dated 15.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.				
136	M/s. Green Global Technologies, Vadodara 01/53/8/53696/ AM21/G-4/IC	25.06.20	20000 MTs Crumb Rubber granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers.	1800.0	Approved as recommended by DPIIT vide OM No. P-47012/58/2020-TSW dated 10.09.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Vadodara may issue the import authorization to the applicant for import of 20000 MTs of Rubber Crumb/Granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the fibers from GCA for a CIF value of Rs.180000000/- (USD 2354480), subject to the condition mentioned in the DPIIT vide OM No. 47012/58/2020-TSW dated 10.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Vadodara.				
137	M/s.Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there form (Multi cut Tyres - other cut Rubbers) from Australia.	1400.64 000	Comments sought from MOEF (HSMD) & DPIIT on 4.7.2020. DPIIT vide OM No.P-47012/59/2020/TSW dated 17.08.2020 has sought some information. The firm furnished reply on 27.08.2020. DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from

					MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'
138	M/s.Prasanna Rubber India, Telangana 01/53/8/53869/ AM21/P-17/IC	27.07.20	47000 MTs Rubber Crumb / Granules having mesh size finer than 10 mesh and devoid of Iron / Steel & most of the Fibres	3036.2	Approved as recommended by DPIIT vide OM No. P-47012/63/2020-TSW dated 23.09.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.20 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Hyderabad may issue the import authorization to the applicant for import of 33812 MTs of Rubber Crumb /Granules having mesh size finer than 10 mesh and devoid of Iron/Steel and most of the fibers from GCA for a proportionate CIF value subject to the condition mentioned in the DPIIT vide OM No. P-47012/63/2020- TSW dated 23.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
139	M/s.Lakshmi Ganapathi Industries, Nalgonda Telangana 01/53/8/53870/ AM21/L-6/IC	27.07.20	35000 MTs Crumb Rubber/granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the fibres.	2261.0	Approved as recommended by DPIIT vide OM No. P-47012/65/2020-TSW dated 15.09.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Hyderabad may issue the import authorization to the applicant for import of 35000 MTs of Rubber Crumb / granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the Fibres from GCA for a CIF value of Rs. 226100000/- (USD 2975000), subject to the condition mentioned in the DPIIT vide OM No. 47012/65/2020-TSW dated 15.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
140	M/s.Saraswathi Rubbers, Hyderabad Telangana 01/53/8/53872/ AM21/S-45/IC	27.07.20	21000 MTs Rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel &most of the fibres	1356.6	Approved as recommended by DPIIT vide OM No. P-47012/66/2020-TSW dated 10.09.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are

					product and does not require permission from MoEF&CC.
	RA, Hyderabad may issue the import authorization to the applicant for import of 21000 MTs of Rubber Crumb / Granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the Fibres from GCA for a CIF value of Rs.135660000/- (USD1785000), subject to the condition mentioned in the DPIIT vide OM No. 47012/66/2020-TSW dated 10.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.				
141	M/s.Sukarni Rubber Recyclers, Ludhiana 01/53/8/53883/ AM21/S-47/IC	29.07.20	10000 MTs Crumb Rubber / Granules having mesh size finer than 10 mesh and devoid of iron / steel and most of the fibres.	1216.0	Approved as recommended by DPIIT vide OM No. P-47012/68/2020-TSW dated 22.09.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Ludhiana may issue the import authorization to the applicant for import of 10000 MTs of Rubber Crumb / granules having mesh size finer than 10 mesh and devoid of Iron/Steel & most of the Fibres from GCA for a CIF value of Rs.121600000/- (USD1600000), subject to the condition mentioned in the DPIIT vide OM No. P-47012/68/2020-TSW dated 22.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.				
142	M/s.Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/ AM21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	11.8	Comments sought from DPIIT on 02.08.2020. Comments sought from MOEF&CC (HSMD) on 26.08.2020. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Firm's reply is awaited. MOEF&CC(HSMD) comments are awaited.
143	M/s.Pragati Rubber, Gujarat 01/53/8/53905/ AM21/P-19/IC	02.08.20	10000 MT sold used rubber tyre scrap & old used tube scrap with cut/ uncut/ shredded/ baled & pressed/ tripped form/ one cut in beadwire/ single or multiplecut/ shredded & loose form for making crumb rubber.	456.0	Comments sought from MOEF (HSMD) & DPIITon 12.08.2020. The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P-47012/15/2019-TSW dated 26.08.2020. Firm's reply is awaited. MOEF (HSMD) comments are awaited.
144	M/s.Eric Rubber, Ahmedabad 01/53/8/53932/	10.08.20	10000 MTs Old used rubber tyre scrap & old used tube scrap with cut/ uncut/ shredded/ baled&	456.0	Comments sought from MOEF (HSMD) & DPIITon 12.08.2020. The firm has been requested on

	AM21/E-9/IC		pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.		01.09.2020 to furnish reply to DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. Firm replied vide email dated 04.09.2020. MOEF (HSMD) comments are awaited.
145	M/s.Nine Seas Rubber India, New Delhi 01/53/8/53984/ AM21/N-10/IC	17.08.20	7000 MTs Old and used rubber tyres and butyl tubes scrap (pressed/ baled/ shredded/ multi cuts/ single cut)	212.8	Comments sought from MOEF&CC (HSMD) & DPIIT on 19.08.2020. 'NOC' received from MOEF&CC (HSMD) vide OM No.23/52/2018-HSMD dated 22.09.2020. The firm has been requested on 11.09.2020 to furnish reply to DPIIT OM No. P-47012/33/ 2019-TSW dated 27.08.2020. Firm's reply dated 14.09.2020 has been referred to DPIIT on 15.09.2020. 'NOC' received from MOEF&CC vide OM No.23/52/2018-HSMD dated 22.09.2020 has been forwarded to DPIIT on 28.09.2020.
146	M/s.Shri Balaji Agro Products, Saharanpur Uttar Pradesh 01/53/8/54060/ AM21/S-79/IC	31.08.20	10000 MTs Crumb Rubber/ Granules mess size finer than 10 mesh and devoid iron/ steel & most of the fibres	348.0	Comments sought from MOEF&CC (HSMD) & DPIIT on 31.08.2020. The firm has been requested on 23.09.2020 to furnish reply to DPIIT OM No. P-47012/11/ 2019-TSW dated 15.09.2020. Firm's reply is awaited. MoEF&CC(HSMD) comments are awaited.
147	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/ AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. The firm has been requested on 19.06.2019 to furnish reply to DIPP'sOM No. P-47012/42/2019-TSW dated 07.06.2019.

					Reminders have been sent to firm on 05.08.2020 and 23.09.2020 requesting to furnish reply.
148	M/s. Centum Electronics Limited, Bangalore 01/53/8/E/ AM20/C-45/IC	14.03.20	40 Kgs. of Solder Wire	1.63539	Comments sought from DPIIT on 16.03.20. The firm has been requested to furnish reply to DPIIT's OM No. P-47012/45/2020-TSW dated 28.04.2020. Reminders have been sent to firm on 04.08.2020 and 15.09.2020 requesting to furnish reply.
149	M/s.Ceratizit Bengaluru Private Limited, Bangalore, Karnataka 01/53/8/51653/ AM21/C-23/IC	27.04.20	15 kgs. Argobraze 49H Rod 1.0 MM dia X 500 MM L ISO 17672 15 kgs. Argobraze 49H rod 0.5MM dia X 500MM L ISO 17672	28.5	Comments sought from DPIIT on 27.08.2020. The firm has been requested to furnish reply to DPIIT's OM No. P-47012/78/2020-TSW dated 15.09.2020.
150	M/s. Chidambaram Confectionery, Thriuvallur 01/53/8/53856/ AM21/C-14/IC	23.07.20	1 Kg. Silver Powder – for confectionery use.	.07	The case for import of 1 Kg. 'Silver Powder for confectionery use' was discussed in EFC alongwith approval given by Food Safety and Standards Authority of India (FSSAI), New Delhi vide F.No. 24/Std/PA/ FSSAI/2019 dated 06.07.2020. As per FSSAI's permission and as quantity applied by the firm is small, the Committee decided to approve import of 1 Kg. Silver Powder for confectionery use.
	RA, Chennai may issue the import authorization to the applicant for import of 1 Kg. Silver Powder for confectionery use from Italy (ITA) for a CIF value of Rs.73269/- (USD845), subject to the condition mentioned in FORM-II of Standards Authority of India (FSSAI), New Delhi vide F.No. 24/Std/PA/FSSAI/2019 dated 06.07.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.				
151	M/s. Mersen India Pvt. Ltd., Bangalore 01/53/8/53889/ AM21/M-23/IC	30.07.20	463 Kgs. Silver Powder	318.0	The firm has been requested vide email dated 26.08.2020 to furnish reply to DPIIT OM No. P-47012/40/2020-TSW dated 21.08.2020. Reminder sent to firm vide email dated 15.09.2020.
152	M/s.Arcelor Mittal Nippon Steel India Ltd., Mumbai	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2	30.4	The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P-47012/71/2020-TSW dated

	01/53/8/53946/ AM21/A-30/IC		Numbers, Valves Dia 80/100-8 Numbers		24.08.2020. The firm has also been requested vide email dated 23.09.2020 to furnish reply to DPIIT OM No. P-47012/71/2020-TSW dated 16.09.2020. Firm's reply are awaited.
153	M/s.Dashmesh Rubber Industries Pvt. Ltd., Umbergaon, Valsad 01/53/8/53965/ AM21/D-15/IC	13.08.20	10000 MTs Rubber Crumb/ Rubber Granules recovered from old & used rubber articles and old & used Rubber products made having mesh size finer than 10 mesh.	760.0	Approved as recommended by DPIIT vide OM No. P-47012/91/2018-TSW dated 23.09.2020 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.2020 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Surat may issue the import authorization to the applicant for import of 10000 MTs of Rubber Crumb /Granules having mesh size finer than 10 mess and devoid of Iron/Steel and most of the fibers from GCA for a CIF value of Rs. 76000000/- (USD 76000000) subject to the condition mentioned in the DPIIT vide OM No. P-47012/91/2018-TSW dated 23.09.2020 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Surat.				
154	M/s. Indian Institute of Sceince Education and Research, Kerala 01/53/8/53992/ Am21/I-18/Ic	19.08.20	20 Nos.Gold Pellets, Au, 99.999 percent pure, 1/8` Diameter X 1/8` Long Sold by thegram 30 Nos. Gold Pellets, Au, 99.999 percent pure, 1/8` Diamter X 1/8` long, sold by thegram.	2.9	Indian Institute of Science Education and Researchhas been requested vide email dated 22.08.2020 to provide all necessary attachments/ documents through e-mail in PDF format to Import Cell, O/o DGFT at email ID: import-dgft@nic.in.
155	M/s. Indian Institute of Sceince Education and Research, Kerala 01/53/8/53990/ AM21/I-17/Ic	19.08.20	1 No. Silver Pellets, Ag.99.99 percent pure 1/8` diameter X1/8` long, 0.050 Kg.	.01	Comments sought from DPIIT on 22.08.2020. DPIIT vide OM No.P-47012/74/2020/TSW dated 04.09.2020 informed that DPIIT is not concerned with the matter.
156	M/s.HBL Power Systems Ltd., Telangana 01/53/8/54012/ AM21/H-28/IC	20.08.20	2000 Kgs. Cadmium MetalPowder	36.1	Comments sought from DPIIT on 24.08.2020. Reminder sent to DPIIT vide email dated 16.09.2020.
157	M/s.The Director, CSIR-NIIST, Kerala 01/53/8/54033/ AM21/T-34/IC	24.08.20	10 Gms Gold Pellets Au. 99.999 Percent Pure 1/8`Diameter X 1/8` Long 25 Gms Copper Pellets	1.0	Comments sought from DPIIT on 26.08.2020. DPIIT vide email dated 04.09.2020 informed that it was not concerned

			Cu 99.999 Pure, 1/4` Diameter X 1/4`Long 25 Gms Silver Pellets Ag99.99 percent Pure 1/8` Diameter X 1/8` Long		with the matter
Part -5	Ministry of Steel (MoS)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
158	M/s.Barq General Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B-42/IC	02.01.20	50018 MTs Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.20 has sought information from the firm. DPIIT vide e-mail dated 12.05.20 has also sought information from the firm. Reminder sent to firm on 01.10.2020 requesting for furnishing reply. The representative of MoS informed in the meeting that they have sought information from the firm.
159	M/s. Dubal International, Mumbai 01/53/8/E/ AM20/D-46/IC	11.02.20	10000 Kgs Tungsten Scrap	108.0	Comments sought from M/o Steel on 13.02.2020. The committee decided to remind M/o Steel for expediting comments. Reminder sent to M/o Steel vide email dated 16.09.2020
Part -6	C&PC and MoEF&CC (OC)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
160	M/s.BayerVapi Pvt. Ltd., Vapi, Gujarat 01/53/8/E/ AM20/B-13/IC	12.06.19	350000 Kgs. of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Last reminder sent to D/o C&PC vide agenda note dated 28.01.20. Reminders sent toC&PC on 12.08.2020&16.09.2020 requesting for expediting comments. Reminders sent again to MoEF&CC on 12.08.2020&16.09.2020 requesting for expediting comments. The firm vide email dated 30.09.2020 requested for cancellation of their application dated 12.06.2019 for Import

					Licence for 350 mts of CTC (Carbon Tetra Chloride). Hence, the Committee decided to **close** the case.
161	M/s.Gharda Chemicals Limited, Mumbai 01/53/8/E/ AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MoEF&CC (O) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18thSeptember, 2019 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. Reminders sent to MoEF&CC (O) on 13.08.2020& 16.09.2020 for expediting comments. Reminder sent to C&PC on 16.09.2020.
162	M/s. Tagros Chemicals India Private Limited, Cuddalore 01/53/8/E/ AM20/T-54/IC	19.03.20	200 MT of Carbon Tetra Chloride	89.10	Comments sought from MoEF&CC and C&PC on 20.03.20. Recommended by MOEF&CC (Ozone Cell) vide OM No. 11/7/2015-OC dated 01.06.2020. Reminders sent to C&PC on 31.07.2020& 16.09.2020 for expediting comments.
163	M/s. Hemani Industries Limited, Mumbai 01/53/8/E/ AM21/H-2/IC	31.03.20	500 MT of Carbon Tetra Chloride	236.68	Approved as recommended by C&PC vide OM No. C-II-17014/17/2018-Chem.II (FTS 14147) dated 07.09.2020and MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 17.07.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 480 MTs of Carbon Tetrachloride from all countries (GCA) for a proportionate CIF value, subject to the conditions mentioned in the C&PC vide OM No. C-II-17014/17/2018-Chem.II (FTS 14147) dated 07.09.2020and MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 17.07.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
164	M/s.Meghmani Organics Ltd.,	06.05.20	2000000 Kgs. Carbon Tetrachloride	939.56500	Approved as recommended by C&PC vide OM No. C-II-

	Gujarat 01/53/8/52721/ AM21/M-13/IC		(CTC)		17014/4/2019-Chem.II (FTS: 15201) dated 07.09.2020 and MoEF&CC vide OM No. 11/7/2015-OC dated 13.08.2020.
	RA, Ahmedabad may issue the import authorization to the applicant for import of 1860 MTs of Carbon Tetrachloride from all countries (GCA) for a proportionate CIF value, subject to the conditions mentioned in the C&PC vide OM No. C-II-17014/4/2019-Chem.II (FTS: 15201) dated 07.09.2020 and MoEF&CC vide OM No. 11/7/2015-OC dated 13.08.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.				
165	M/s.Hygiene Fresh, Cochine 01/53/8/53560/ AM21/H-2/IC	13.05.20	58512 Nos Hygiene Fresh Airfreshner Refills	29.4	Comments sought from MSME 06.06.2020. Comments also sought from C&PC and MOEF&CC(OC) on 05.09.2020.
166	M/s.Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/ AM21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	935.7	Comments sought from MOEF (OC) and C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not required. Reminder sent to C&PC vide email dated 16.09.2020
167	M/s.Tagros Chemicals India Pvt Ltd., Cuddalore. 01/53/8/53901/ AM21/T-25/IC	31.07.20	485 MTs.Carbon Tetrachloride	221.4	Approved as recommended by C&PC vide OM No. C-II-17014/17/2018-Chem.II (FTS-14147) dated 07.09.2020 and MoEF&CC vide OM No. 11/7/2015-OC dated 16.09.2020.
	RA, Chennai may issue the import authorization to the applicant for import of 485MTsof Carbon Tetrachloride from all countries (GCA) for a CIF value of Rs.22145100/-(USD 291000), subject to the conditions mentioned in the C&PC vide OM No.C-II-17014/17/2018-Chem.II (FTS-14147) dated 07.09.2020 and MoEF&CC vide OM No. 11/7/2015-OC dated 16.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.				
168	M/s.BayerVapiPvt. Ltd., Gujarat 01/53/8/53903/ AM21/B-32/IC	31.07.20	100000 Kgs. Carbon Tetrachloride	51.7	Comments sought from MOEF&CC (O) & C&PC on 12.08.2020. Reminder sent to MOEF&CC(O) & C&PC vide email dated 16.09.2020.
169	M/s.SymbiotecPharma Lab Pvt. Ltd., Madhya Pradesh 01/53/8/E/ AM20/S-133/IC	16.12.19	5 Kgs. Bromofluoro methane	6.4	Comments sought from MOEF&CC (O) on 17.12.2019. MoEF&CC vide OM No. 11/16/2017-OC (Part-1) dated 15.01.20 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Bromofluoromethane for feedstock purpose for manufacture of

					Fluticasone Furoate. The same is under process. Comments/Views/NOC w.r.t. the specific request for import will be provided after the registration under Ozone Depleting Substances, (Regulation &Control) Rules, 2000 and its amendments is completed.
170	M/s.Symbiotec Pharma Lab Pvt. Ltd., Indore 01/53/8/E/ AM20/S-191/IC	05.02.20	10 Kgs. Bromfluoro methane	12.8	Comments sought from MoEF&CC (O) on 11.02.2020and again on 14.08.2020. Reminder sent to MOEF&CC(O) vide email dated 16.09.2020
171	M/s.Hemani Industries Limited, Gujarat 01/53/8/53958/ AM21/H-25/IC	13.08.20	700000 Kgs. Carbon Tetra Chloride	328.7	Comments sought from MOEF&CC (OC) &C&PC on19.08.2020. Comments received from C&PC vide OM No. C-II-17014/17/2018-Chem.II (FTS 14147) dated 07.09.2020 recommending 700 MT of Carbon Tetracholoride. Reminder sent to MOEF(O) vide email dated 16.09.2020
Part -7	Meity				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
172	M/s.Consulting Engineering Services India Pvt Ltd., Navi Mumbai 01/53/8/E/ AM20/C-31/IC	03.01.19	Total 59 Nos.:- (1) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse (2) 1 No.Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (3) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (4) 1 No.Precision 5810 Tower XCTO Base, Dual 19` Monitors Keyboard & Mouse. (5) 1 No.Dell Precision Tower 3620 XCTO Base, dual 19` monitors keyboard & mouse. (6) 1 No.Precision 5810 Tower XCTO Base, Dual 19` Monitors Keyboard & Mouse. (7) 1 No.Consulting	21.3	Comments received fromMeitY vide OM No. W-47/2/2020-IPHW dated 02.09.2020. The Committee decided to examine on file.

			Engineering Services India Private Limited. (8) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (9) 1 No. Dell Precision Tower 3620 XCTO Base, dual 19` monitors keyboard & mouse (10) 1 No.Dell Precision Tower 3620 XCTO Base, dual 19` Monitors Keyboard & Mouse. (11) 1 No. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (12) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (13) 1 No.Precision Tower 5810 XCTO Base, Dual 19` Monitors Keyboard& Mouse. (14) 1 No.Precision 5810 Tower XCTO Base, Dual 19` Monitors Keyboard& Mouse. (15) 1 No.Dell Precision Tower 3420 XCTO Base, Dual 19` Monitor Keyboard & Mouse (16) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (17) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (18) 1 No.Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (19) 1 No.Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (20) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (21) 1 No. Precision 5810 Tower XCTO		

			Base, Dual 19` Monitors Keyboard & Mouse. (22) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (23) 1 No. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitor Keyboard & Mouse (24) 1 No.Precision 5810 Tower XCTO Base, Dual 19` Monitors Keyboard & Mouse. (25) 1 No.Precision 5810 Tower XCTO Base, Dual 19` Monitors Keyboard & Mouse. (26) 1 No.Precision 5810 Tower XCTO Base, Dual 19` Monitors Keyboard & Mouse. (27) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitor Keyboard & Mouse. (28) 1 No. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitor Keyboard & Mouse. (29) 1 No.Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse (30) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (31) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitor Keyboard & Mouse. (32) 1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitor Keyboard & Mouse. (33) 1 No. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse (34) 1 No. Optiplex 3010 DT Base, Dual 19` Monitors Keyboard & Mouse.		

			(35)1 No.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (36) 1 no. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitor Keyboard & Mouse. (37) 1 no.Dell Precision Tower 3620 XCTO Base, Dual 19` Monitor Keyboard & Mouse. (38) 1 no. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse (39) 1 no. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (40) 1 no. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (41) 1 no. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keyboard & Mouse (42) 1 no. Precision 5820 Tower XCTO Base, Dual 19` Monitors Keyboard & Mouse (43) 1 no. Dell Precision Tower 3620 XCTO Base, Dual 19` Monitors Keybaord & Mouse (44) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (45) 1 no. Precision 5820 Tower, XCTO Base, Dual 19` Monitors Keyboard & Mouse. (46) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse (47) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse (48) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (49) 1 no. Dell Precision		

			Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (50) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (51) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (52) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (53) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (54) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keybaord& Mouse. (55) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (56) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (57) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse. (58) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keybaord & Mouse. (59) 1 no. Dell Precision Tower 3420 XCTO Base, Dual 19` Monitors Keyboard & Mouse.		
173	M/s.Consulting Engineering Services India Pvt. Ltd., Mumbai 01/53/8/E/ AM20/C-29/IC	24.12.19	(i) 1.000 No. OptiPlex 3020 Minitower CTO, Dual 19` Monitors Keyboard & Mouse. (ii) 7.000 Nos.-OptiPlex 3050 Small Form CTO, Dual 19` Monitors Keyboard & Mouse (iii) 9.000- Nos. - OptiPlex 5055 Ryzen CPU Small Form Factor CTO, Dual 19` Monitors Keyboard & Mouse.	3.7	Comments received fromMeitY vide OM No. W-47/2/2020-IPHW dated 02.09.2020. The Committee decided to examine on file.

			(iv) 2.000- Nos. - Optiplex 3010 DT Base, Dual 19` Monitors Keyboard & Mouse		
174	M/s.SI2 Microsystems Pvt. Ltd., Bangalore 01/53/8/E/ AM20/S-140/IC	25.12.19	1.5 Kgs. Gold wire	94.4	Approved as recommended by MeitY vide OM No.W-50/2/2020-IPHW dated 17.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for the import of1.5 Kgs. Gold wirefrom Singapore (SGP) for a CIF value of Rs.9442483/- (USD 1000), subject to the conditions mentioned in the MeitY vide OM No. W-50/2/2020-IPHW dated 17.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
175	M/s.Bharat Electronics Ltd., Bangalore 01/53/8/E/ AM20/B-53/IC	25.02.20	(i) 18.600- Mtr. Silver Ribbon - Ag 99.99	1.8	Approved as recommended by MeitY vide OM No. W-50/4/2020-IPHW dated 17.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for the import of18.600 Mtr. of Silver Ribbon - AG 99.99 from France (FRA) for a CIF value of Rs.186282/- [EURO(EUR) 2358], subject to the conditions mentioned in the MeitY vide OM No.W-50/4/2020-IPHW dated 17.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
176	M/s. Centum Electronics Ltd, Bangalore 01/53/8/E/ AM20/C-44/IC	13.03.20	12000 Nos. of Squareto	1.96	Approved as recommended by MeitY vide OM No.W-47/5/2020-IPHW dated 02.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for the import of12000 nos. of squareto as per ANF-2M from USA for a CIF value of Rs.196419/- [USD 2645.36], subject to the conditions mentioned in the MeitY vide OM No. W-47/5/2020-IPHW dated 02.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
177	M/s.Saint Gobain India Pvt Ltd., Taramani, Tamil Nadu 01/53/8/53840/ AM21/S-40/IC	20.07.20	1 Set Panasonic CF-53 Tough book Laptop Computer S/N 41TSA35224	0.03	Approved as recommended by MeitY vide OM No.W-47/12/2020-IPHW dated 20.09.2020.
	RA, Chennai may issue the import authorization to the applicant for the import of 1 nos. of used Panasonic CF-53 Toughbook Laptop Computer S/N 41TSA35224 as per ANF-2M from USA for a CIF value of Rs.32000/- (USD 400), subject to the conditions mentioned in the MeitY vide OM No. W-47/12/2020-IPHW dated 20.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.				
178	M/s.Fathima Public School, Thiruvanandhapuram, Kerala 01/53/8/54076/ AM21/F-16/IC	02.09.20	(i) 70 Nos Used PC (ii) 38 No. Monitor-38	2.13866	Comments sought from MeitY & MOEF&CC (HSMD) on 04.09.2020. MeitY vide email dated 07.09.2020 has sought some information from the applicant with copy to DGFT.

					Reminder sent to firm on 30.09.2020 requesting for furnishing reply to MeitY's email dated 07.09.2020.
Part -8	Ministry of Mines				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
179	M/s. C.T. Group, Kerala 01/53/8/32008/ AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020 and 16.09.2020 requesting for expediting comments.
180	M/s.K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019. Reminder sent to M/o Mines & DPIIT on 21.08.2020&16.09.2020.
181	M/s.Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated –nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government.
182	M/s.Upper India Inorganic Industries Ltd, Chandigarh	08.01.20	40 MTS zinc dross	100.0	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on

	01/53/8/E/ AM20/U-7/IC				17.08.2020 and 16.09.2020 for providing comments.
183	M/s.Rubamin Pvt Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	8875.0	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments.
184	M/s.PM Tools & Abrasives, Roorkee 01/53/8/53580/ AM21/P-2/IC	19.05.20	100 Kgs. Brazing/ Silver Brazing Alloys in the form of foil of different thickness/ sizes.	48.8	Comments sought from DPIIT on 06.06.2020 and comments sought from MeitY on 14.07.2020. MeitY vide OM No. W-21/40/2020-IPHW-MeitY dated 23.07.2020 informed that the import items do not fall under the purview of MeitY. DPIIT vide email dated 12.06.2020 suggested to consult DHI. In the EFC meeting No.2/AM21 dated 10.07.2020, the Committee decided to send the application to DHI for furnishing their comments. Accordingly, comments sought from DHI on 04.08.2020. DHI vide UO No. 15(9) Restricted Items./PM TOOLS/ 2020-HEI dated 26.08.2020 stated that the items under reference is (i) 'Brazing/Silver Brazing alloys' in the form of foil of different sizes (HS code:71069210) and (ii) 'Brazing/Silver Brazing alloys' in the form of powder and these pertain to Ministry of Mines. Hence, M/o Mines may be consulted. Accordingly, comments sought from M/o Mines on 03.09.2020. Reminder sent to M/o Mines on 14.09.2020 for providing comments.
185	M/s.Om Marble Company, Rajkot 01/53/8/53882/ AM21/O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	1122.6	Comments sought from M/o Mines & DPIIT on 02.08.2020. DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 has informed that as the import is for trading purposes, it does not come under the purview of

					DPIIT. DPIIT vide OM No P-47012/76/2020-TSW dated 23.09.2020 sought some information, reply to be furnished by the firm. Reminder sent to M/o Mines vide email dated 16.09.2020.
186	M/s.Vyara Tiles Private Limited, Gujarat 01/53/8/54017/ AM21/V-25/IC	21.08.20	26 MTsGranules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	3.4	Comments sought from M/o Mines & DPIIT on 25.08.2020. Reminder sent to M/o Mines & DPIIT vide email dated 16.09.2020.
Part -9	D/o. Heavy Industry (DHI)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
187	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/ AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and Ministry of Textiles. Accordingly, comments sought from DHI & M/o Textiles on 16.09.2019. Reminder sent to DHI and M/o Textiles vide email dated 16.09.2020.
188	M/s. Scania Commercial Vehicles India Private Limited, Kolar, Karnataka. 01/53/8/E/ AM20/S-17/IC	29.03.19	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm was requested vide email dated 03.10.2019 to furnish reply to DHI OM dated 22.07.2019. Reminder sent to firm vide email dated 16.09.2020.
189	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/ AM20/V-8/IC	28.05.19	2 nos. 059911024GX-Starter, 2 nos. 01J300057EX-CVT, 2 nos. 057130851CX-Pump etc.	1546.64	Comments sought from MOEF&CC& DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments.

					The Committee decided to send earlier comments in similar case to DHI.
190	M/s.JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and Meity. Application forwarded to Dept of Space and MeitY 16.09.2020.
191	M/s.Diffusion Engineers Ltd., Nagpur 01/53/8/53856/ AM21/D-12/IC	26.07.20	1 No.AS5220 Machine Assembly, 20 PPM Max	7.1	Comments sought from DHI on 12.08.2020. DHI vide UO No.15(10) Import Cell Diffusion/2020-HEI dated 26.08.2020 has sought some information from the firm. Reminder sent to firm vide email dated 16.09.2020, to furnish information sought by DHI
192	M/s.Aira Trex Soluations India Pvt Ltd., Karnataka 01/53/8/54088/ AM21/A-43/IC	04.09.20	4 Nos. Worm Gear Box and Hand Wheel 1 No. Worm Gear Box and Hand Wheel	.07	Comments sought from DHIon 08.09.2020. DHI vide F.No. 15(12) Import Cell/AIRA TREX/2020/HEI dated 17.09.2020 sought some information, reply to be furnished by the firm.
Part -10	Ministry of Home Affairs (MHA-PM Division)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
193	M/s.Ananth Technologies Ltd., Hyderabad 01/53/8/E/ AM20/A-72/IC	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS-1 Day and night vision sight 1 Nos NV/S-18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS- Holographic Sight 1 Nos RS-M Reflex Collimator Sight.	4.4	MHA vide OM No. IV-20011/08/2019-Prov-I-1017 dated 14.10.19 has sought information from the firm. The applicant's reply dated 04.12.2019 has been referred to MHA vide email dated 10.07.2020 for examination and offering comments. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 informed that the

					proposal is under submission for further course of action.
194	M/s.Aimtrex Technologies Pvt. Ltd., New Delhi 01/53/8/E/ AM20/A-89/IC	14.11.19	(i) 109200 Nos 7.62 X 39 mm Coloured Marking ammunition (Red) Non Bullet Training Cartridge (ii) 30 Nos. AK 47 Dedicated Training Weapon with Custom Bolt Replica AK 47 TypeTraining Gun (iii) 109200 nos. 7.62 X 39mmColoured Marking ammunition Blue Non Bullet Training Cartridge.	195.2	Approved as recommended by MHA (PM Div.) vide correspondence No. IV-13012/18/2019/Prov-II-329 dated 20.07.2020.
	CLA, New Delhi may issue the import authorization to the applicant for the import of (i) 109200 Nos. of 7.62 X 39mmColoured Marking ammunition (Red) (Non Bullet Training Cartridge), (ii)30 Nos. of AK 47 Dedicated Training Weapon with Custom Bolt Replica AK 47 Type Training Gun and (iii) 109200 nos. of 7.62 X 39mm Coloured Marking ammunition Blue Non Bullet Training Cartridge from GBR for a CIF value of Rs.19529487.38 [Pound Sterling (GBP) 209431.50], subject to the conditions mentioned in the MHA (PM Div.) vide correspondence No. IV-13012/18/2019/Prov-II-329 dated 20.07.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi				
195	M/s.Newtech Design Technologies Pvt. Ltd., New Delhi 01/53/8/E/ AM20/N-36/IC	10.02.20	4 Nos. Bolawrap Model: 100.1 108 Nos Bola Wrap Cartridge 1 No. Kydex Holster-Dual Retention Holster W/PLM 4 Nos Bola Wrap 100: Kitted Belt Clip Rev-1	5.6	Comments sought from MHA (PM Divn.) on 20.01.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 requested to provide form ANF-1 and to clarify whether non-sumable items would be re-exported to OEM after conducting demonstrations vide MHA'S OM dated 17.03.2020. They also requested SPG, Delhi Police, SVPNPA and West Bengal Police (end user certificate except other SPG, DP & SVPNPA) to clarify whether the stores would be returned to supplier after demonstration or retained by the importer/end users. MHA sent reminders to Home Deptt., Govt. of WB and SVPNPA ON 22.05.2020 & 06.07.2020.
196	M/s. Kapri Crop, Mumbai 01/53/8/56642/ AM20/K-3/IC	15.02.20	Cartridges; Disruptor with De-Armer complete Kit	6838020	Comments sought from MHA (PM Divn.) 24.06.2020. MHA (PM Divn.) vide correspondence No. IV-

					20011/08/2018-Prov-I-402 dated 31.07.2020 sought information on Supply order and Form ANF-1 from Home Deptt., Govt. of Maharashtra.
197	M/s. R. K. Supliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Comments sought from MHA(PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA has requested the Home Department, Government of Maharashtra to provide supply order vide email dated 01.09.2020.
198	M/s.Sakura Geo Information Software Research Pvt Ltd., Chennai 01/53/8/53602/ AM21/S-6/IC	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	14.8	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.)vide correspondence No. IV-20011/13/2020-Prov-I-261 dated 06.07.2020 sought the end user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item from Home Deptt. Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. MHA(PM Divn) sent reminder to Home Department, Government of Tamil Nadu on 18.09.2020.
199	M/s.Jyoti Foto Emporium, Hyderabad 01/53/8/53629/ AM21/J-2/IC	12.06.20	6 Nos Night vision Binoculars	1.0	Comments sought from MHA (PM Divn.) 16.06.2020. MHA (PM Divn.)vide correspondence No. IV-20011/08/2018-Prov-I-402 dated 31.07.2020 sought the End user certificate, Form ANF-1 and clarification on Qty. of item from Home Deptt. Govt. of Telangana.
200	M/s.Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/ AM21/D-9/IC	13.07.20	2 Box Night Vision Device 2 Bos Night Vision Devices	23.2	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.)vide letter No. IV-20011/17/2020-Prov-I-379 dated 31.07.2020 sought information on Supply order, form ANF-1 and clarification on name of item mentioned in the end user certificate from Home Deptt., Govt. of Maharashtra. MHA(PM Divn) sent reminder to Home Department, Government of

					Maharashtra on 18.09.2020.
201	M/s.Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/ AM21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	14.8532 5	Comments sought from MHA (PM Divn.) & DRDO on 21.07.2020. MHA (PM Divn.) vide letter No. IV-20011/18/2020-Prov-I-400 dated 31.07.2020 sought copies of end user certificate and supply order from Home Deptt., Govt. of Tamil Nadu. MHA(PM Divn) sent reminder to Home Department, Government of Tamil Nadu on 18.09.2020.
202	M/s.Dinex India Pvt Ltd., Dehradun 01/53/8/53890/ AM21/D-13/IC	30.07.20	150 Set Parts of 6 Round Multi Launcher	59.0	Comments sought from MHA (PM Divn.) on 02.08.2020. Reminders sent to MHA (PM Divn.) on 15.05.2020&15.09.2020for providing comments.
203	M/s.R F Engineers Pvt. Ltd., Delhi 01/53/8/53930/ AM21/R-11/IC	10.08.20	(i) 2 Sets Gl2 Bag pack, mobileGeolocator SystemGSM/ UMTS/ LTE SOR BTS(QTY 1) power supply with battery & charger includes transport cases-verints G12 baq pack controller console (tablet) panasonic touqhoad FZ-G1 or Equivalent. (ii) 2 set Gl2S, Vehicular mobileLocator System with 1. GSM/UTMS/LTE SOR BTS 2.LTE-TDD BTS 3. SOR PowerAmplifier Embedded 4. GPS Antenna and RF Cable of 2m 5. Homing Device for locatingtarget phone based forGSM/UMTS/LTE Silent call 6.Omni Antenna Laird 4G/3GMult1 band Antenna orEquivalent 7. DirectionalAntenna	966.470 00	Comments sought from MOEF&CC(WL)on 12.08.2020. Comments sought from MHA (PM Divn.) on 04.09.2020. MHA (PM Divn.) vide U.O. Note No. IV-20011/27/2020-Prov-I/644 dated16.09.2020 sought some information from IBNorth Block, New Delhi. Reminder sent to MOEF(WL) vide email dated 16.09.2020

			Combilent CP 11300 OR Equivalent 8. Gl2 BagPack, Mobile Geolocator System GSM/UMTS/ LTESOR BTS		
204	M/s.AudoViso Pvt. Ltd., New Delhi 01/53/8/53955/ AM21/A-33/IC	13.08.20	36 Nos Infra Red Pointer (Otal-Classic Class 1 P/N: 19217)	16.8	Comments sought from MHA (PM Divn.) on 19.08.2020. Reminders sent to MHA (PM Divn.) on 15.05.2020 & 15.09.2020 for providing comments.
Part -11	Defence Research & Development Organisation (DRDO)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
205	M/s.Larsen &Turbro Ltd, Mumbai 01/53/8/E/ AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmisson for warranty support powerpack-part no 60350010, engine-part no 60351000, transmission-part no 60357000	4503.6	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on 18.03.20. Reply from the firm is awaited. Reminder sent to firm vide email dated 16.09.2020
206	M/s.Bharat Electronics Ltd., Karnataka 01/53/8/53571/ AM21/B-2/IC	18.05.20	6730 Nos. of Cusil Preforms	3.8	Approved as recommended by MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 6730 Nos. ofCusil Preforms from USA for a CIF value of Rs.384486/- [US Dollars(USD) 4773.85], subject to the conditions mentioned in the MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
207	M/s.Bharat Electronics Ltd., Bangalore 01/53/8/53573/ AM21/B-3/IC	18.05.20	2200 Nos. Cusil Preforms	.08	Approved as recommended by MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 2200Nos. ofCusil Preforms from USAfor a CIF value of Rs.83669/- [US Dollars(USD)1038.85], subject to the conditions mentioned in the MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
208	M/s.Bharat Electronics Ltd., Bangalore 01/53/8/53574/ AM21/B-4/IC	18.05.20	28230 Nos. Cusil Preforms Different Thickness	21.4	Approved as recommended by MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 28230 Nos. of Cusil				

	Preforms Different Thickness from DEU for a CIF value of Rs.2141822/- [EURO (EUR)24372.12], subject to the conditions mentioned in the MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
209	M/s.Bharat Electronics Ltd., Karnataka 01/53/8/53575/ AM21/B-5/IC	18.05.20	76720 Nos. Nicusil and Cusil Preforms Different Thickness	47.3	Approved as recommended by MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 76720Nos. of Nicusil and Cusil Preforms Different Thickness from DEU for a CIF value of Rs.4738367/- [EURO (EUR)53918.60], subject to the conditions mentioned in the MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
210	M/s.Bharat Electronics Ltd., Bengaluru 01/53/8/53576/ AM21/B-6/IC	18.05.20	1000 Nos.Cusil Preforms	.02	Approved as recommended by MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 1000 Nos. of Cusil Preforms from USA for a CIF value of Rs.21686/- [US Dollars (USD)269.26], subject to the conditions mentioned in the MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
211	M/s.Bharat Electronics Ltd., Karnataka 01/53/8/53577/ AM21/B-7/IC	18.05.20	4100 Nos. Palcusil 10 Preforms	70.5	Approved as recommended by MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 4100 Nos. Palcusil 10 Preforms from DEU for a CIF value of Rs.7055529/- [EURO (EUR) 80285.95], subject to the conditions mentioned in the MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
212	M/s.Bharat Electronics Ltd., Karnataka 01/53/8/53578/ AM21/B-8/IC	18.05.20	200 gms composition, Gold Conductor 5771	18.6	Approved as recommended by MeitY vide OM No. W-50/3/2020-IPHW dated 17.09.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for 200 gms. of import of Composition Gold Conductor Preform from Singapore (SGP) for a CIF value of Rs.1868528/- [US Dollars (USD)23200], subject to the conditions mentioned in the MeitY vide OM No.W-50/3/2020-IPHW dated 17.09.2020 and DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
213	M/s.Bharat Electronics Ltd, Bangalore 01/53/8/53630/ AM21/B-12/IC	12.06.20	15.000- Kgs. Cusil Aba Brazing Foil	24.9	Approved as recommended by MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 15 Kgs. of Cusil Aba Brazing Foil from USA for a CIF value of Rs.2499728/- [US Dollars (USD)31141.50], subject to the conditions mentioned in the MeitY vide OM No. W-21/43/2020-IPHW-MeitY dated 25.08.2020 and DRDO vide email dated 04.09.2020 as well as with actual user condition besides other usual conditions				

	of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
214	M/s.Bharat Electronics Ltd, Bangalore 01/53/8/53631/ AM21/B-13/IC	12.06.20	(i) 536.860- Gms V99 Brazing Strip (41-96789) (ii) 8317.000- Gms Palcusil Brzing Wire (41-97431)	157.6	Comments received from DRDO vide email dated 04.09.2020. MeitY vide email dated 08.09.2020 sought some information from the firm.
215	M/s.Bharat Electronics Ltd, Bangalore 01/53/8/53632/ AM21/B-14/IC	12.06.20	5.387 Kgs Brazing Wire 41-96790	223.1	Comments received from DRDO vide email dated 04.09.2020. MeitY vide email dated 08.09.2020 sought some information from the firm. The firm has furnished reply to MeitY on 12.09.2020.
216	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/ AM20/U-2/IC	31.05.19	22 Nos. of Parrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19. Reminder sent to MEA &DDP vide email dated 16.09.2020
217	M/s.Whiteback Aviation, New Delhi 01/53/8/E/ AM20/W-9/IC	05.11.19	1 Nos Kit assembly, rocket, in-line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s).
218	M/s.Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/ AM20/A-90/IC	15.11.19	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019. Reminder sent to DDP vide email dated 16.09.2020
219	M/s. Culminating Technologies, Allahabad	28.11.19	1 No. Night Vision Device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on

	01/53/8/E/ AM20/C-27/IC				21.02.20. Comments from DDP are awaited. Reminder sent to DDP vide email dated 16.09.2020
220	M/s.Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/ AM20/V-49/IC	24.02.20	47 Nos UAV components	.05	Approved as recommended by DRDO vide email dated 25.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 47 Nos. UAV components from Portugal (PRT) for a CIF value of Rs.50000/- [EURO 50000], subject to the conditions mentioned in the DRDO vide email dated 25.09.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
221	M/s.PLR Systems Pvt Ltd., South Delhi 01/53/8/53935/ AM21/P-22/IC	11.08.20	3 Nos Receiver - Assy N21 (Part No M3251000) 6 Nos Cover Assy (Part No M3254000) 6 Nos Bolt Carrier (Right) Assy (Part No M3253080) 6 Nos Bolt Assy (Part No M527703090) 6 Nos Gas Cylinder (Part No M3612071) 6 Nos Spring Assy (Part No M7063070) 6 Nos Carrying Sling (Part No 70474100) 6 Nos Cleaning Kit (Part No M70475050) 16 Nos Magazine (Part No 007045000H) 3 Nos Receiver - Assy N22 (Part No M3251000/2) 4 Nos Spare Magazine (Part No 007000470) 1 Nos UBGL Standalone (Part No 0070580000a) 1 Nos Butt Stock For UBGL (Part No 0070585000)	5.0	Approved as recommended by DRDO vide email dated 18.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for the import of items as per ANF2M as recommended by DRDO vide email dated 18.09.2020from Israel (ISR) for a CIF value of Rs.509888.90 (USD 6495.40), as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				

222	M/s.Narendra Explosives Limited, Delhi 01/53/8/54068/ AM21/N-13/IC	01.09.20	1 No. Multi Barrel Automatic Launcher 15 Rounds	4.5	Approved as recommended by DRDO vide email dated 22.09.2020.
	CLA, New Delhi may issue the import authorization to the applicant for the import of1 set of Multi Barrel Automatic Launcher 15 rounds as per ANF-2M as recommended by DRDO vide email dated 22.09.2020 from South Korea (KOR) for a CIF value of Rs.450000 (USD 412500), as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
Part -12	Ministry of Petroleum & Natural Gas (M/o P&NG)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
223	M/s. Vishveshwar Oil &Lubricants Pvt. Ltd, New Delhi 01/53/8/E/ AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	M/o P&NG vide OM No.P-12019(11)/28/2020-Supply/(E-34090) dated 17.06.2020 has sought some clarification from the firm. Reminders sent to the firm on 27.08.2020 and 15.09.2020 requesting for furnishing reply.
224	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/ AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 02.08.2019 followed with reminders dated 20.02.2020, 26.05.2020, 25.8.2020 and 15.09.2020. Technical specification of the item received from the firm via email dated 24.09.2020 and has been forwarded to P&NG for comments.
225	M/s. P.D. Industries, New Delhi 01/53/8/E/ AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	The Committee considered the case as per agenda and noted that the firm failed to provide complete Technical specification(s) of the import item(s) sought on 02.08.2019 despite repeated reminders dated 20.02.2020, 26.05.2020, 02.09.2020 and 15.09.2020. Hence, the Committee decided to **reject** the case due to non-submission of reply.
226	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 08.01.20 informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Therefore, M/o P&NG has no comments to offer in

					the matter. M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM dated 08.01.2020 and requested for taking further necessary action as deemed fit. Comments sought from Ministry of Power for comments on 25.09.2020.
227	M/s.Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 13.09.2019. Reminders sent on 20.02.2020, 26.05.2020, 27.08.2020 and 15.09.2020 requesting for furnishing reply. Technical specification of the item was receivedfrom firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020.
228	M/s.Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 13.09.2019. Reminders sent on 20.02.2020, 26.05.2020, 14.07.2020, 27.08.2020 and 15.09.2020 requesting for furnishing reply. Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020.
229	M/s.G.R. Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/ AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	130.0	The Committee considered the case as per agenda and noted that the firm failed to provide complete Technical specification(s) of the import item(s) sought on 13.09.2019 despite repeated reminders dated 20.02.2020, 26.05.2020, 27.08.2020 and 15.09.2020. Hence, the Committee decided to **reject** the case due to non-submission of reply.
230	M/s.Oil Energy, Delhi 01/53/8/E/ AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Technical specification of the item was forwarded to M/o P&NG vide email dated 09.09.2020.

					M/o P&NG informed in EFC meeting that the case is under examination.
231	M/s.Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC (HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
232	M/s.Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/ AM20/B-31/IC	10.10.19	24960 Kgs Isopar L Fluid	26.8	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 06.11.2019. Reminders sent to firm on 02.09.2020 and 23.09.2020 requesting for furnishing reply.
233	M/s.SI Group-India Pvt Ltd., Mumbai 01/53/8/E/ AM20/S-105/IC	15.10.19	4000 MTS Di Isobutylene DIB	3477.6	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 31.10.2019. Firm's reply was referred to M/o P&NG on 14.07.2020. P&NG vide email dated 01.09.2020 has again requested complete technical specification of the product to be imported by the firm. Email sent on 17.09.2020to firm with request to furnish complete technical specification of the import item.

234	M/s.Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/ AM20/S-116/IC	02.11.19	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification. Reminders sent to firm on 24.12.2019 and 17.09.2020. The Committee decided to send reminder to firm.
235	M/s.Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/ AM20/S-124/IC	27.11.19	174 MTs Mix Hydrocarbon Solvent	91.8	Technical specification of the item was sought from firm vide OM dated 02.01.2020. Reminders sent to firm on 20.02.2020 and 26.05.2020. Reply received from firm vide email dated 05.09.2020 has been forwarded to P&NG on 08.09.2020. P&NG vide email dated 11.09.2020 sought some additional information from the firm. Accordingly, the has been requested on 15.09.2020 to furnish reply. The Committee decided to send reminder to firm.
236	M/s.JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J-25/IC	27.11.19	225 MTs. Solvent 125/240 (Petroleum Hydrocarbon Solent)	100.4	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply. The Committee decided to send reminder to firm.
237	M/s.Cummins Technologies India Pvt Ltd., Pune 01/53/8/E/ AM20/C-41/IC	05.02.20	(i) 10000 Kgs Diesel Euro 6 Cert Fuel B7 (ii) 10000 Kgs. Diesel EN 16709 2015 B14-20 (iii) 10000 Kgs. Diesel Fuel UN 1202 Class 3 PG3 PI 310 (iv) 10000 Kgs. Automotive Diesel Sulphur Less Than 15 PPM Haltermann.	302.2	Recommended as per M/o P&NG Office Memorandum No. P-12019(11)/130/20-Sup./(E-26686) dated 17.09.2020, subject to further approval by the competent authority.

238	M/s.Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT of SOL-Anysol S 60 inclusive HUB - 100000900	4794	Technical specifications of the item have been referred to M/o P&NG on 26.08.2020. Reminder sent to firm vide email dated 17.09.2020.
239	M/s.Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-92/IC	12.03.20	2000 MTs of SOL-FARASOL - A-100000877	1307.70	Technical specifications of the item have been referred to M/o P&NG on 11.08.2020 and again on 26.08.2020. Reminder sent to firm vide email dated 17.09.2020.
240	M/s. Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/E/ AM20/R-94/IC	17.3.20	140 MT of Sol-Anysol D 60 Inclusive of HUB-100000900	114.34	M/o P&NG vide OM No. P-12019(11)/ 16/2020-Sup./(P-33691) dated 26.05.2020 has requested for technical specifications of the item to be imported by the firm. Accordingly, a letter was sent to firm requesting for technical specifications on 24.06.2020 followed by reminder dated 02.09.2020 requesting for furnishing reply.
241	M/s. Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/ AM20/P-78/IC	18.03.20	15000 MT of Petroleum Hydrocarbon Solvent 125/240	7020.00	Comments sought from M/o P&NG on 19.03.2020 and again on 24.06.2020. M/o P&NG vide OM No. P-12019(11)/49/2019-Sup./(E-35140) dated 04.09.2020 sought technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested on 15.09.2020 to furnish complete technical specification for the item being imported.
242	M/s. Michelin India Pvt Ltd., Chennai 01/53/8/53326/ AM21/M-20/IC	08.05.20	150 MTS Exxsol TM DSP 100/160	115.0	Comments sought from M/o P&NG on 28.07.2020.
243	M/s.Pon Pure Chemicals India Pvt Ltd., Chennai 01/53/8/53645/ AM21/P-6/IC	17.06.20	1000 MTs IsoparE	1411.2	Recommended as per M/o P&NG OM No. P-12019(11)/4/2017-Sup(E-15403) dated 23.09.2020, subject to further approval by the Competent Authority.
244	M/s.KLJ Plasticizers Limited, New Delhi	24.06.20	3000 MTS Heavy cut Methyl Ester CE-1875	1720.1	The technical specifications of the item to be imported by the firm was referred to M/o P&NG vide email dated 06.08.2020 and again on

	01/53/8/53684/ AM21/K-6/IC				02.09.2020. M/o P&NG informed that the case is under examination with them.
245	M/s.Rishab Trading Company, Bangalore 01/53/8/53694/ AM21/R-4/IC	24.06.20	2000 MTS Mineral hydrocarbon oil 1000 MTS Industrial solvent 1000 MTS Hydrocarbon solvent (125/240)	1834.8	The technical specifications of the item to be imported by the firm was referred to M/o P&NG vide email dated 03.08.2020. M/o P&NG informed in the EFC Meeting that the Technical specifications furnished by the firm is incomplete. Hence, the Committee decided to request the firm to furnish complete technical specification. Accordingly, the firm has been requested vide email dated 01.09.2020 with request to furnish complete technical specifications. Technical specifications received from firm vide email dated 05.09.2020 and forwarded to P&NG vide email dated 17.09.2020. M/o P&NG informed that comments are awaited from IOCL &BPCL.
246	M/s. Raymond Ltd., Mumbai 01/53/8/53706/ AM21/R-5/IC	26.06.20	(1) 5110 Ltr. Motor Sport 100 (MS 100) 54 GL (2) 1890 Ltr. Motor Sport 109 (MS 109) 5 GL	22.1744 0	Technical specifications have been sent to M/o P&NG on 17.09.2020. M/o P&NG informed that the case is under examination.
247	M/s.Gujarat Fluoro Chemicals Ltd., Bharuch Gujara 01/53/8/53767/ AM21/G-7/IC	07.07.20	5000 Kgs Carbon Powder IMP	10.2	M/o P&NG vide email dated 10.08.2020 sought technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested on 02.09.2020 to furnish technical specifications. The Committee decided to send reminder to firm.
248	Andante Foods LLP, Bangalore 01/53/8/53907/ AM21/A-23/ IC	06.08.20	(i) 86320 Ltr. Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised	5.26360 (7.8605 6.67 as revised by firm vide email dt.18.08	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020 with copy to DGFT. M/o P&NG informed that the case is under examination with them.

			by firm vide email dt.18.08.2020)	.2020)	
249	M/s.Sunshield Chemicals Limited., Maharashtra 01/53/8/53915/ AM21/S-53/IC	07.08.20	150 MTs Spirdane D40	86.7	Comments sought from M/o P&NG on 02.09.2020. The Committee decided to remind the firm for technical specifications.
250	M/s. Aroma Organics Limited 01/53/8/53916/ AM21/A-26/IC	07.08.20	60 MTs ISD DSOL 80 (ISU CHEM)	38.5827 0	Comments sought from M/o P&NG on 14.09.2020. The Committee decided to remind the firm for technical specifications.
251	M/s.Tata Motors Ltd., Gujarat 01/53/8/53949/ AM21/T-28/IC	12.08.20	306 Kgs CEC Legislative Fuel RF-02-08 E5 (EURO V Gasoline)	1.7	Technical specifications have been referred to M/o P&NG on 25.08.2020. M/o P&NG informed that the comments are awaited from IOCL/BPCL.
252	Tata Motors Limited, Rudrupur, Uttarakhand 01/53/8/54020/ AM21/T-31/IC	21.08.20	(i) 153 Kgs. CEC LEGISLATIVE FUEL RF-02-08 E5 (EURO V GASOLINE) (ii) 344 Kgs. DIESEL, EURO-6 CERT FUEL B7	1.72388 93	Comments sought from M/o P&NG on 25.08.2020. Technical specifications have been referred to M/o P&NG on 23.09.2020.
253	Becton Dickinson India Private Limited, New Delhi 01/53/8/54025/ AM21/B-37/IC	22.08.20	(i) 2000 Kgs. SOLTROL-10	7.74180	Recommended as per M/o P&NG vide OM No. P-12019(11)/130/20-Sup./(E-26686) dated 17.09.2020, subject to further approval by the Competent Authority.
254	Tata Motors Limited, Pune 01/53/8/54028/ AM21/T-32/IC	22.08.20	3060.000 Kgs. CEC LEGISLATIVE FUEL RF-06-03 (EURO IV DIESEL)	8.85502 80	Recommended as per M/o P&NG videOM No. P-12019(11)/51/2020-Sup./(E-35272) dated 14.09.2020, subject to further approval by the Competent Authority.
255	M/s.PPG Asian Paints Pvt Ltd., Mumbai 01/53/8/54030/ AM21/P-27/IC	24.08.20	5041 MTs V M and P Exempt Naptha 15120 Mts SBP3 Naptha Light 7852 Mts SBP 6 Naptha Heavy	38.0	Technical Specifications of the items have been received from the applicant and referred to M/o P&NG on 15.09.2020. M/o P&NG informed that the comments are awaited from IOCL/BPCL.

256	M/s.Fev India Pvt. Ltd., New Delhi 01/53/8/54055/ Am21/F-14/Ic	28.08.20	(i) 11000 ltr. Gasoline - Gasoline Euro IV, CEC-RF-02-03 10000 ltr Gasoline - Gasoline Euro V, CEC RF-02-08 E5 18000 ltr Diesel - Diesel Euro IV, CEC -RF-06-03 17000 ltr DIEsel - Diesel Test Fuel EPA 86. 113-07 2D 15600 ltr Diesel - Diesel Euro VI, Cert Fuel B7 4600 ltr Gasoline - Gasoline ULG RON95-E10 4600 ltr Diesel - Diesel Euro III, CEC-RF-06-99 4500 ltr Diesel - Diesel Euro II, CEC-RF-03-A-84 10000 ltr Gasoline - Gasoline Euro VI, E-10 6000 ltr Gasoline - Gasoline RON 87, Essence SPB E-E-004	304.12200	Technical specifications of the items have been referred to M/o P&NG on 15.09.2020. M/o P&NG informed that the comments are awaited from IOCL/BPCL.
257	M/s.Fiat India Automobiles Pvt Ltd., Pune 01/53/8/54059/ AM21/F-15/IC	30.08.20	150000 ltr FPW.55520/01- Diesel , EN 590B7 303000 ltr FPW.55509-Gasoline EN 228, E10, Summer	1099.3	Comments sought from M/o P&NG on 31.08.2020 M/o P&NG informed that the comments are awaited from IOCL/BPCL.
258	M/s India Yamaha Motor Private Limited., TAMIL NADU 01/53/8/54119/ AM21/I-22/IC	12.09.20	1000 ltr CEC RF-02-08 (Euro V Reference Gasoline Fuel)	2.4	Comments sought from M/o P&NG on 14.09.2020. M/o P&NG informed that the comments are awaited from IOCL/BPCL.
Part -13	DoT				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
259	M/s. Culminating Technologies, Allahabad 01/53/8/E/	29.11.19	8 Set Wireless Audio Video Transmitter	5.0	Comments sought from DoT on 29.11.2019. DoT vide letter No. R-11020/05/2016-PP dated 03.12.19 has requested to provide technical literature and RF specifications of

	AM20/C-28/IC				the equipment/drones proposed to be imported for further examination. The same has been communicated to the firm on 24.12.19.Reminder sent to firm vide email dated 17.09.2020. In response, the firm vide email dated 17.09.2020 informed that their order is cancelled and do not need the import permission now. Hence, the Committee decided to **close** the case.
260	M/s.The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical Specifications forwarded to DoT again vide email dated 17.09.2020.
261	M/s.Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. Reminder sent to DoT vide email dated 17.09.2020
262	M/s.Revogue, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.1	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. Reminder sent to DoT vide email dated 17.09.2020.
263	M/s.Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	3.0	Comments sought from DGCA & DoT on 28.02.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. Reminder sent to DoT vide email dated 17.09.2020

264	M/s.Vedanta Ltd, Mumbai 01/53/8/E/ AM20/V-52/IC	27.02.20	01 No. of X-Band Radar	.06	Comments sought from DoT on 05.03.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. The Committee decided to send reminder to DoT.
265	M/s.Hensoldt Pvt. Ltd., Bengaluru 01/53/8/53615/ AM21/H-6/IC	09.06.20	1 No. Spexer 360 Radome - Part No SXV-A1-10 (Inculdes Sharp Eye SxV Radar transceiver, Ethenet Composite cable and Installation kit	97.9440 1	Comments sought from DoT on 13.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. Comments also sought from Department of Defence Production on 30.07.2020. Comments received from Department of Defence Production vide letter No. C0004/22/2020-D(EPC) Sl.No.15 dated 09.09.2020. Comments from DoT are awaited.
266	Jiva Sciences Pvt Ltd., Bengaluru 01/53/8/53661/ AM21/J-3/IC	22.06.20	1 Nos RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	.01	Comments sought from DoT on 23.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regioal Licensing Office (RLO) of WPC Wing.
267	M/s.Volvo Group India Pvt. Ltd., Bengaluru 01/53/8/53924/ AM21/V-21/IC	10.08.20	1 No. Nox Sensor	.07	Comments sought from DOT on 02.09.2020.
Part -14	Directorate General of Civil Aviation (DGCA)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
268	M/s.Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for

	AM20/H-14/IC				import of tools required for maintenance.
269	M/s.Kavita Bhardwaj, Gurgaon 01/53/8/E/ AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
270	M/s.Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box OSSYMA X8PRO FPV RE QUADCOPTER DRONE	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
271	M/s.Ispagro Robotics Pvt Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from Heavy Industry & DGCA on 31.12.2019. Reminder sent to DGCA & DHI vide email dated 17.09.2020.
272	M/s.Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020. Reminder sent to DGCA vide email dated 17.09.2020.
273	M/s.Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/ AM20/G-52/IC	30.01.20	1 Nos Drone	11.7	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020.
274	M/s.Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/ AM20/V-55/IC	06.03.20	20 Nos UAV components	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant.

					Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on29.09.2020.
275	M/s.Airports Authority of India, New Delhi 01/53/8/53716/ AM21/A-8/IC	29.06.20	(i) 1 No. Dual HP Distance Measuring Equipment DME with Accessories (ii) 1 No. DME Repair facility/Test Jig	76.4	Comments sought from DGCA on 02.07.2020. Comments received from DGCA vide U.O. Note AV.27066/01/2014-ANS dated 06.07.2020. The Committee decided to examine on file.
276	M/s.Bajaj Auto Ltd., Maharashtra 01/53/8/53805/ AM21/B-28/IC	14.07.20	1 No.Helicopter Sikorsky S 76D along with loose equipments as per contract.	14998.0	Comments sought from DGCA on 18.07.2020.
277	M/s.Interglobe Aviation Ltd., New Delhi 01/53/8/53937/ AM21/I-12/IC	11.08.20	(i) 1 No.Radar RCVR XCVR (Part No. 7021450-601) (ii) 1 No. VHF COMM XCVR (Part No: 822-1468-190) (iii) 1 No. T3CAS (Part No.9005000-11101) (iv) 1 No. ATC Transponder (Part No:9006000-55000)	200.1	Comments sought from DOT on 15.08.2020. The Committee decided to refer the case to DGCA.
278	M/s.Interglobe Aviation Ltd., New Delhi 01/53/8/53939/ AM21/I-13/IC	11.08.20	(i) 1 No. Multi Mode Receiver (MMR) (Part No:69002602-0201) (ii) 1 No. GPS Antenna (Part No: 071-50029-5510) (iii) 1 No.Receiver ADF-900 (Part No: 822-0299-020) (iv) 1 No. Interrogator DME2100 (PartNo: 822-2325-020) (v) 1 No. HF-Antenna Coupler (PartNo: 822-0987-003) (vi) 1 No. Receiver Navigation VOR-900 (PartNo: 822-0297-020) (vii) 1 No. Multi Mode Receiver GLU925 (Part No: 822-1821-430)	755.5	Comments sought from DOT on 15.08.2020. The Committee decided to refer the case to DGCA.

			(viii) 1 No. GPS Antenna (Part No: 822-2033-001) (ix) 1 No. Radio AltimeterTransceiver (Part No: 066-50007-0432) (x) 1 No. Fixed ELT (PartNo: 51090130-2) (xi) 1 No. Global Navigation Air Data (Part No:465020-0303-0316) (xii) 1 No. ATC Transponder TRA-100 B (MOD7) (Part No: 066-01212-0102) (xiii) 25 Nos. Emergency Locator Transmitter (ELT) (Part No: 51090368-1) (xiv) 25 Nos. Fixed ELT (PartNo: 51090130-2) (xv) 25 Nos. AIM2 (Part No: 51090136-1)		
279	M/s.Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/ AM21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	3.7	Comments sought from DPIIT, DGCA & DoT on 19.08.2020.
Part -15	Department of Biotechnology				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
280	M/s.Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/ AM20/D-36/IC	16.12.19	2124 VLS Insects drosophila melanogaster for basic research activities from Indiana University, Bloomington, USA	9.2	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology, quantity to be imported (as per the IAEC and Forest Department, Govt. of Telangana NOC document, the number of vials mentioned are 2000 vials however in the above said application the request is for import of 2124 vials) and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above

					details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm. The Committee decided to send reminder to firm.
281	M/s.Deepa Balasubramania n, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/ AM20/D-37/IC	17.12.19	650 VLS Insects drosophila melanogaster for basic research activities from FLY ORF, university of zurich, Switzerland	2.7	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) with respect to foreign gene-insertions from non-model organisms and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm. The Committee decided to send reminder to firm.
282	M/s.Deepa Balasubramania n, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/ AM2/D-38/IC	17.12.19	250 VLS Insects drosophila melanogaster for basic research activities from Vienna drosophila research center, Austria	2.5	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is for import of 250 vials of D.melanogaster RNAi lines, there is no foreign protein expressed from non-model organisms, hence application falls in the purview of their IBSC. The applicant may be requested to provide IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm. The Committee decided to send reminder to firm.
283	M/s.Deepa Balasubramania n, Tata Institute	17.12.19	500 VLS Insects drosophila melanogaster for basic research	.08	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated

	Fundamental Research, Hyderabad 01/53/8/E/ AM20/D-39/IC		activities from Kyoto stock center, Kyoto institute of technology		26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm. The Committee decided to send reminder to firm.
284	M/s.IISER, Pune 01/53/8/E/ AM20/I-56/IC	12.02.20	1000 Nos. Drosophilla (Promase fly) lines	3.25255	Comments sought from D/o AHD&F on 17.02.2020. DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.20 has informed that they have no comments to offer as the item does not come under the purview of them. Accordingly, the committee decided to seek comments from D/o Biotechnology.
285	M/s.Tata Institute for Genetics and Society (TIGS), Bengaluru 01/53/8/53559/ AM21/T-4/IC	13.05.20	100 VLS Drosophila melanogaster para mutants	2.2	Comments sought from D/o Biotechnology 05.06.2020. D/o Biotechnology has sought some information from the firm on 18.06.2020. Firm's reply is awaited. The Committee decided to send reminder to firm for reply.
Part -16	Department of Food & PD				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
286	M/s.RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/ AM20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 29.06.2020.

Part -17	Petroleum & Explosives Safety Organization (PESO)				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
287	M/s. Bharat Electronics Ltd., Pune 01/53/8/E/ AM19/B-33/IC	05.12.18	Electronic Fuzes:- (i) 50900 Nos. S & A Module (Time Fuze 155 mm), BEL P/N 384180190149 (ii) 50700 Nos. S & A Module (Prox Fuze 155 mm), BEL P/N 384180200140 (iii) 290700 Nos. S & A Module (EPD Fuze 155 mm), BEL P/N 384180180158	9170.56460	Approved as recommended by PESO vide letter No. E-25(38)116/2010 dated 18.09.2020.
	RA, Pune may issue the import authorization to the applicant for the import of(i) (i) 50900 Nos. of S & A Module (Time Fuze 155 mm), (ii) 50700 Nos. of S & A Module (Prox Fuze 155 mm) and (iii) 290700 Nos. of S & A Module (EPD Fuze 155 mm) from Israel for a CIF value of Rs.917056460/- (USD13375969.53), subject to the conditions mentioned in the PESO vide letter No. E-25(38)116/2010 dated 18.09.2020,as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.				
288	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/ AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. PESO vide letter dated 04.02.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder sent to firm on 29.09.2020.
289	M/s.Himachal Futuristic Communications Ltd. (HFCL), Solan Himachal Pradesh. 01/53/8/E/ AM19/H-32/IC	27.02.19	(i) 400 Nos. HI-SA Safe and Arm Unit from Greece (ii) 1500 Nos. M100 Electric Detonator from USA.	32.10996	Comments sought from PESO on 01.03.2019. PESO vide letter dated 06.03.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
290	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/ AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.

291	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/ AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38) Import/ Pol/2018 dated 22.08.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
292	M/s.Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/ AM20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj-m2a1 ammunition and 7.62x39mm SPC FMJ-M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
293	BMW India Pvt Ltd., Gurugram 01/53/8/53647/ AM21/B-14/IC	18.06.20	10 Nos Body Ignition Unit	223.1	**Rejected** as not recommended by PESO, Nagpur vide letter No. E-25(38)148/2020 dated 02.09.2020.
294	HFCL Ltd. (Formerly Himachal Futuristic Communications Ltd), New Delhi 01/53/8/53670/ AM21/H-10/IC	23.06.20	(1) 92 Nos. Electronic Fuzes Point Detonating (PD2) 130mm (2) 101 Nos. Electronic Fuzes Point Detonating (PD3) 155 mm (3) 112 Nos. Electronic Fuze Proximity # (A1) 105 mm (4) 94 Nos. Electronic Fuze Proximity # (A2) 130mm (5) 161 Nos. Electronic Fuze Proximity # (A3)155mm (6) 147 Nos. Electronic Fuze Time # (T1) # 105 mm (7) 174 Nos. Electronic Fuze Time #(T3)#155 mm.	295.9	Comments sought from Petroleum and Explosives Safety Organization (PESO) on 26.06.20. PESO, Nagpur vide letter No. 25(38)149/2020 dated 17.07.2020 has sought some inputs/clarifications from the applicant with a copy to DGFT. The firm has furnished reply on 21.07.2020. PESO, Nagpur vide letter No. 25(38)148/2020 dated 21.07.2020 has again sought some more inputs/clarifications from the applicant with a copy to DGFT. Reminder sent to firm on 29.09.2020.
295	M/s.Solar Industries India limited., Maharashtra 01/53/8/54008/ AM21/S-69/IC	20.08.20	28790 kgs HMX Grade B Class 3. As per enclosed annexure. 21990 kgs RDX Type II Class 3. Details as per covering letter enclosed 5440 kgs RDX Type II Class1	1779.8	Comments sought from PESO on 24.08.2020. Reminder sent to PESO vide email dated 17.09.2020.

Part -18	Department of Atomic Energy (DAE) and AERB				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
296	M/s.Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	72.1	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19. Reminder sent to DAE vide email dated 17.09.2020.
297	M/s.Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020. Reminder sent to DAE vide email dated 17.09.2020 Comments also sought from Ministry of Environment & Forests (MoEF&CC) (HSMD) on 08.09.2020.
298	M/s.Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020. Reminder sent to DAE vide email dated 17.09.2020.
299	M/s.Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/ AM21/I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6AI-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	36.5	Comments sought from AERB on 24.07.2020. Reminder sent to AERB vide email dated 17.09.2020.
300	M/s.Ceraflux Pvt. Ltd., Maharashtra 01/53/8/53936/ AM21/C-15/IC	11.08.20	30 MTs Titanium Scrap	51.4	Comments sought from AERB & DEAon 15.08.2020. DAE vide letter No. 7/1(051)/2020-PSU/7061 dated 29.09.2020 informed that the application pertains to the import of Titanium Scrap, which is not controlled by DAE. Hence, licence from DAE is not required for this import. Reminder sent to AERB vide email dated 17.09.2020.
301	M/s.Innovae3d Private Limited., Maharashtra 01/53/8/53972/ AM21/I-15/IC	17.08.20	500 Kgs Titanium Powder (Metal Powder EOS Titanium Ti64)	199.1	Comments sought from Dept. of Atomic Energy on 19.08.2020. Comments also sought from Ministry of Environment & Forests

					(MoEF&CC) (HSMD) on 28.08.2020. Reminder sent to DAE & MOEF(HSMD) vide email dated 11.09.2020
Part -19	MSME				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
302	M/s.RasiklalBarai& Co., Chennai 01/53/8/E/ AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019.
303	M/s.Shalimar Incense Pvt Ltd, Bangalore 01/53/8/E/ AM20/S-121/IC	23.11.19	55 MTs 10 inch Raw Agarbathi counting 800+ 110 MTS 8 inch MM Raw Agarbathi with counting from 1200 Ti 1250 sticks per kg	88.0	Comments sought from MSME on 26.11.2019.
304	M/s.Shashi Industries, Bangalore 01/53/8/E/ AM20/S-144/IC	02.01.20	300000 Kgs Raw Agarbatti	182.0	Comments sought from MSME on 10.01.2020.
305	M/s.Vishaal International, Maharashtra 01/53/8/E/ AM20/V-41/IC	06.02.20	280000 Kgs Raw Incense Sticks Agarbathi	290.0	Comments sought from MSME on 11.02.2020.
306	M/s.Valaramdev Agarbatti Works, Gujarat 01/53/8/E/ AM20/V-48/IC	21.02.20	40000 Kgs Black Incense Stick	18.8	Comments sought from MSME on 25.02.2020.
307	M/s.Eternia Trading Pvt Ltd., Mumbai 01/53/8/E/ AM20/E-20/IC	26.02.20	200 Kgs Industrial Deodorant	1.2	Comments sought from MSME on 28.02.2020.
308	M/s.Cloud Tech Pvt. Ltd., Yamuna Nagar 01/53/8/53659/ AM21/C-4/IC	20.06.20	625 KGS AIR SOLUTION #9149, Conc 20 Ltr (Deodorizer) Qty 30 Jar Unit Price 215/Jar	6.7	Comments sought from MSME on 23.06.2020.
309	M/s.Maruti Suzuki India Ltd., New Delhi 01/53/8/53751/ AM21/M-12/IC	07.07.20	2000 Nos Crystal Blang IG White Musk P/No. EM416MGA 1000 Nos Crystal Blang IG Platinum Shower P/No. EM417MGA	80.2	Comments sought from MSME on 07.07.2020 and again on 17.09.2020.

			1000 Nos Natural Aqua SPA FS Lime Squash P/No. FE80MGA 1000 Nos Natural SPA Underseat Green Tea P/No. EM424MGA		
310	M/s.H R A Herbs & Agarbatti Works., Kannauj 01/53/8/54004/ AM21/H-27/IC	20.08.20	250 Mts Sughandh Mantri is used as a raw material to manufacture perfume.	281.2	Comments sought from MSME on 24.08.2020
Part -20	Department of Agriculture, Cooperation and Farmers' Welfare				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
311	M/s.Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	1.00000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 05.09.2020.
312	M/s.Fringe Papo International, New Delhi 01/53/8/E/ AM20/F-17/IC	13.11.19	250 MTs. Buckwheat Seed	131.25000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 05.09.2020.
313	M/s.A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTs pure White Sesame Seed	8.3	Comments Sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 05.09.2020.
314	M/s.Nikunj Malaviya, Surat 01/53/8/53720/ AM21/N-9/IC	30.06.20	27 MTS Arecanut Whole	37.17900	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 17.09.2020.
315	M/s.Nikunj Malaviya, Surat 01/53/8/53685/ AM21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Productfrom Vietnam	2.51300	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020 and 17.09.2020.
316	M/s. Greaves Cotton Limited Vellore,Tamil	25.08.20	(i) 1 Set Power Tiller Parts – Others	6651.33160	Comments sought from DPIIT and DHI on 28.08.2020.

	Nadu 01/53/8/54042/ AM21/G-18/IC		(ii) 8431 Nos. Power Tiller		Comments also sought from D/o Agriculture and Cooperation on 14.09.2020 as per DHI comments.
Part -21	M/o HRD				
S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
317	M/s.Indigenous Baptist Mission, Eluru 01/53/8/E/ AM20/I-30/IC	16.08.19	(i) 914 Box Used Theological Books for Library, (ii) 103 Box Sacred Literature and booklets, (iii) 198 Box Whole English Sacred Bibles	4.79740	Comments sought from M/o HRD on 21.08.2019. Reminders sent to HRD on 17.08.2020 and 05.09.2020.
318	M/s. Joy of Reading, Telangana 01/53/8/E/ AM20/J-31/IC	23.01.20	100 Box Printed Used Children Books For School Library from USA	0.00	Comments sought from HRD on 31.01.2020. Reminders sent to HRD on 17.08.2020 and 05.09.2020.
319	M/s. Deol World Book Company, New Delhi 01/53/8/E/ AM20/D-27/IC	23.10.19	200000Kgs. Import of old printed books from UK.	33.23200	The Committee noted that D/o Higher Education vide OM No. 11-2/2018-BP dated 20.01.2020 informed that they have no role and requested DGFT to take a view on merit in the matter. The Committee also noted that the case was referred to M/o HRD vide D.O. No. 01/53/8/E/AM20/D-27/IC/825 dated 23.07.2020 with request to re-examine the matter for grant of Import Authorization for import of 2000 Kgs. old Printed Books to M/s. Deol World Book Company, New Delhi. Since no comments received from M/o HRD, the matter was discussed in details in the meeting. It was observed that the old books were allowed to be exported from the foreign country. There seems to be no violation of copyright. These old books are cheaper and are being needed by students and people for pursuit of studies and gaining knowledge. Further the firm had been allowed import of old printed books earlier also. Accordingly, the Committee decided to allow import of 200000 Kgs. of mport of old printed books from UK.
Part -22	Miscellaneous				

S. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
320	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/ AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, ECCN:EAR99 from Netherlands	13.7088 0	Comments sought from D/o Post on 26.09.2018 and 31.05.2019. Reminders again sent to D/o Post on 21.08.2020 and 17.09.2020
321	M/s.Intertek India Pvt Ltd., Haryana 01/53/8/53757/ AM21/I-7/IC	05.07.20	2000 Nos. Cigarette	1.5	The committee decided to examine the case on file.
322	M/s.India Glycols Ltd., Noida 01/53/8/53799/ AM21/I-10/IC	13.07.20	98000000 Kgs. Denatured Ethyl Alcohol	50960.0	The committee decided to examine the case on file.
323	M/s.KLJ Platicizers Ltd., New Delhi 01/53/8/53839/ AM21/K-11/IC	20.07.20	10000 MTs Denatured Ethyl Alcohol	4623.0	The committee decided to examine the case on file.
324	M/s.Alkyl Amines Chemicals Ltd., Maharashtra 01/53/8/53843/ AM21/A-19/IC	20.07.20	22500 MTS Denatured Ethyl Alcohol Ethanol	10260.0	The committee decided to examine the case on file.
325	M/s.Aj Gold & Silver Refinery, New Delhi 01/53/8/53952/ AM21/A-31/IC	13.08.20	10000 MTs Gold (Dore) Bars. Purity upto 95 Percent	520000. 0	The firm has been granted import authorization in the past. The firm has submitted Pollution Certificate - valid upto 31.03.2018 along with application. The Committee noted that (i) the firm has mentioned the quantity as 10,000 MT at one place in ANF2M and also mentioned Total quantity as 10.000 MT in another column of ANF2M form, (ii) not provided NABL Certificate, (iii) not provided BIS Certificate, (iv) Pollution Certificate has expired and (v) not provided the utilization details of the previous import licence. Accordingly, the Committee decided to seek the following:- (i) Clarification on the actual quantity applied, (ii) a valid NABL Certificate, (iii) a valid BIS Certificate, (iv) a valid Pollution Certificate and (v) Utilization

					details of the previous import licence. Reply is awaited from the firm.
326	M/s.Aj Gold & Silver Refinery., New Delhi 01/53/8/53953/ AM21/A-32/IC	13.08.20	20000 MTs Silver (Dore) Bar. Purity upto 95 Percent	9450.0	The firm has been granted import authorization in the past. The firm has submitted Pollution Certificate valid upto 31.03.2021. The Committee noted that the firm has applied for 20000 MT Silver Dore Bar. However, the CIF value is only for Rs.945000000/- (USD 12417871.22) and the NABL Certificate has also expired. Accordingly, the Committee decided to seek (i) clarification on the actual quantity applied for. Reply is awaited from the firm.
327	M/s. RK Jewels, Rohtak	05.03.20	20 MTs Silver (Dore) Bars upto 95 percent purity	9400.0	The firm has been granted import authorization in the past. The Committee noted that the firm has applied for 20 MT Silver Dore Bars upto 95 percent purity. They have submitted Udyog Aadhar Memorandum and not Udyog Aadhar registration certification/Number. The firm has also not submitted consent to operate. Accordingly, the Committee decided to seek from the firm (i) Udyog Aadhar Registration certificate/Number and (ii) the Certificate of Consent to Operate the Unit.
328	M/s. Sagar Metals, Jaipur 01/53/8/E/ AM20/S-221/IC	12.03.20	5000 Kgs Silver (Dore) Bars (Not exceeding 95 percent purity)	1875.02 976	The firm is applying for the first time. The firm has submitted Pollution Certificate - valid upto 31.10.2024 and (ii) MSME-Udyog Aadhaar issued on 07.11.2019 along with application. The Committee noted that the firm has applied for 5 MT Silver Dore Bars (Not exceeding 95 percent purity), (i) Pollution Certificate-valid upto 31.10.2024 and (ii) Udyog Aadhar Registration Certificate.

					Accordingly, the Committee decided to allow 1 (One) MT of Silver Dore subject to physical verification of the refinery by the concerned RA and submission of valid consent to operate from State Pollution Control Board (SPCB).
329	M/s. Sonigara Jewellers Private Limited, Pune 01/53/8/E/ AM20/S-226/IC	19.03.20	50000 Kgs. Silver Dore Bar (upto 95% purity)	17500.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted Pollution Certificate - valid upto 31.08.2022, (ii) MSME-Udyog Aadhaar issued on 08.11.2017 (iii) BIS Certificate valid upto 24.06.2020. The Committee noted that the firm has applied for 50 MT Silver Dore Bars (upto 95% purity), (i) has not provided the utilization details of the previous import licence. Accordingly, the Committee decided to seek from the firm the utilization details of the previous import licence.
330	M/s.Hindustan Platinum Pvt. Ltd., Navi Mumbai 01/53/8/54018/ AM21/H-29/IC	21.08.20	26316 Kgs. Silver Dore Bar having Silver content not exceeding 95 percentage	21392.5 3956	The firm is applying for the first time. The firm has submitted (i) Pollution Certificate - valid upto 30.04.2023, (ii) IEM (Industrial Entrepreneur Memorandum) issued by MOC&I. The Committee noted that the firm has applied for 26316 Kgs. Silver Dore Bar having Silver content not exceeding 95 percentage. Accordingly, the Committee decided to allow 1 (One) MT of silver Dore subject to physical verification of the refinery by the concerned RA and submission of valid consent to operate from State Pollution Control Board (SPCB).
331	M/s.Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/ AM21/E-5/IC	16.04.20	4 Nos Vehicle Mounted EC-SVJEE-1100	450.8	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable jammer model in prescribed proforma.

					The State Government, Jharkhand is to furnish reply to Cabinet Secretariat.
332	M/s.Chenab Impex Pvt.Ltd., Mumbai 01/53/8/53960/ AM21/C-18/IC	13.08.20	4800 Kgs Italian Rice (Arborio,Carnaroli, Vialone Nano) 4000 Kgs Spanish Rice (Short Grain White Rice, BombaRice)	12.3	The case is under examination.
333	M/s. BF Elbit Advanced Systems Private Limited, Pune 01/53/8/53742/ AM21/B-27/IC	02.07.20	1 Set Cardom 120 mm Mortar consisting of Barrel / Tripod Stand / Sighting System / Travel Assist wheel base from Israel (ISR).	323.610 00	The firm vide letter dated 06.07.2020 stated that the 120 mm Long Range Mortar is needed for the Indian Army with Special Long Range ammunition. The Cardom 120 mm of Elbit Systems fits the bill in this case and can be made under "Make in India" in the JV company at Pune. In addition, the same Cardom Mortar is required by Border Security Force for their use. The firm has requested to grant the Import Authorisation.

5. The meeting ended with vote of thanks to the chair.